

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Original Application No.302 of 2024 (SZ)

[Earlier O.A. No.1017 of 2024 (PB)]

IN THE MATTER OF

**Devendra Phanikar Osuri
West Godavari District,
Andhra Pradesh – 534 275.**

...Applicant(s)

Versus

**Andhra Pradesh Pollution Control Board
Vijayawada, And 3 others**

...Respondent(s)

**STATUS REPORT FILED BY
ANDHRA PRADESH POLLUTION CONTROL BOARD
RESPONDENT NO.1**

Date: 01.04.2026



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ADVOCATE**

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Represented by its Member Secretary, Vijayawada and ors.

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Place: Eluru.
Date:25.03.2026


Environmental Engineer,
APPCB, Regional Office, Eluru
ENVIRONMENTAL ENGINEER
A.P.P.C.B., R.O., ELURU

STATUS REPORT OF ANDHRA PRADESH POLLUTION CONTROL BOARD IN THE MATTER OF HON'BLE NGT O.A.NO.1017 OF 2024 (PB), NEW DELHI RENUMBERED AS OA NO.302 OF 2024 (SZ), CHENNAI.

1. It is to submit that the Original Application (O.A.) No.1017 of 2024 has been registered in Hon'ble National Green Tribunal (NGT), Principal Bench (PB) New Delhi based on letter petition dt.18.12.2023 by Sri Devendra Phanikar Osuri, Social Activist of Narsapur, West Godavari District, Andhra Pradesh regarding Narsapur Municipality is dumping garbage in river Vasista and its flood bank for the last several years and thereby not only violating Coastal Zone Regulations but also not complying with Solid Waste Management Rules, 2016.
2. In compliance to the Hon'ble NGT (PB) in its order dt.04.11.2024 in O.A No.1017 of 2024 (PB), constituted a Joint Committee comprising of District Magistrate, West Godavari District, Andhra Pradesh Pollution Control Board (APPCB), Andhra Pradesh Coastal Zone Management Authority (APCZMA) and Central Pollution Control Board (CPCB) and transferred the matter to the Southern Bench, Chennai. The CPCB is the nodal authority for coordination and compliance.
3. The Hon'ble Tribunal, Southern Zone, Chennai in the order dt.07.01.2025 renumbered O.A No.1017 of 2024 (PB) as O.A. No.302 of 2024 (SZ).
4. In compliance with the directions of the Tribunal, the Central Pollution Control Board (CPCB) filed the Joint Committee Report with certain recommendations. The APPCB has submitted the status report to the Hon'ble NGT on 21.08.2025 with respect to the recommendations of the Joint Committee.
5. The Hon'ble NGT, Southern Zone, Chennai disposed the above matter on 03.09.2025 with certain directions to the Narsapur Municipality to comply within a stipulated time of 3 months. The Hon'ble NGT, further directed the APPCB to oversee the implementation of the directions issued by Hon'ble NGT, Chennai and to file a compliance report within six (6) months before the Hon'ble Tribunal. Copy of order is enclosed as **Annexure -A**.
6. In compliance with the directions of the Tribunal, the APPCB, Regional Office, Eluru issued a notice to the Municipal Commissioner, Narsapuram Municipality on 22.09.2025 and requested to comply with Hon'ble NGT directions within 3 months and to submit compliance report to the APPCB. Copy of the APPCB notice is enclosed as **Annexure - B**.
7. Earlier, the Municipality had commenced dumping of municipal solid waste in Municipal land admeasuring 0.37 acres situated opposite to the existing old dump site. As the said land falls under Coastal Regulation Zone (CRZ), confirmed by the Andhra Pradesh Coastal Zone Management Authority through the CZMP map, APPCB had issued notice dated 21.10.2025 directing the Narsapuram Municipality for immediate stoppage of dumping activities and compliance with the orders of the National Green Tribunal. A copy of the said notice along with the CZMP map communicated by APCZMA is enclosed as **Annexure -C**.
8. The Municipal Commissioner, Narsapuram, vide letter dated 23.12.2025 addressed to the Commissioner & Director of Municipal Administration, Andhra Pradesh, with a copy to the Environmental Engineer, APPCB, Regional Office, Eluru, submitted that the Municipality does not have a permanent composting or dumping yard for processing or disposal of municipal solid waste. Though land was earlier acquired for this purpose, it could not be utilized due to opposition from local residents. Further, the Municipal Commissioner, Narsapuram submitted that the Municipality is presently transporting the daily generated municipal solid waste to Jindal Urban Waste Management Limited, Guntur (Waste-to-Energy Plant). A copy of the said letter is enclosed as **Annexure -D**.

9. The Municipal Commissioner, Narsapuram Municipality, submitted an Action Taken Report along with details of municipal solid waste disposed to Jindal Urban Waste Management Limited, Guntur (Waste-to-Energy Plant) for the period from November 2025 to January 2026 to the Environmental Engineer, APPCB, Regional Office, Eluru on 28.02.2026. It was stated that the Municipality is presently transporting the daily generated municipal solid waste to Jindal Urban Waste Management Limited, Guntur (Waste-to-Energy Plant). It was further submitted that the Municipality is coordinating with Muthyalapalli Panchayat, Mogalthur Mandal, West Godavari District, to dump the segregated garbage at their dump site on a temporary basis until identification and establishment of a permanent solid waste processing/disposal facility. A copy of the said Action Taken Report along with details of municipal solid waste disposed to Jindal Urban Waste Management Limited, Guntur (Waste-to-Energy Plant) is enclosed as **Annexure – E**. The APPCB also obtained details of Solid Waste Disposed to Jindal Urban Waste Management Limited, Guntur (Waste-to-Energy Plant) by Narsapuram Municipality from October, 2022 to January, 2026. The Narsapuram Municipality has transported 816.92 Tons of Municipal Solid Waste to Jindal Urban Waste Management Limited, Guntur (Waste-to-Energy Plant) from October, 2022 to January, 2026. Copy of the details enclosed as **Annexure -F**.
10. It is submitted that the officials of APPCB inspected the dump site of Narsapuram Municipality, West Godavari District on 27.02.2026 and verified the compliance status with respect to the directions issued by the Hon'ble NGT. The compliance status of Narsapur Municipality on directions issued by Hon'ble NGT in the matter O.A. No.302 of 2024 (SZ) is submitted below:

S.No.	Hon'ble NGT Direction in its order dt.03.09.2025	Compliance Status
1.	Narsapur Municipality shall forthwith stop all dumping of solid waste on the riverbanks or CRZ areas.	During the inspection, it was observed that, the Narsapuram Municipality has stopped dumping of municipal solid waste at the existing old dump site located on the right bank of Vasista Godavari in CRZ area and transporting the daily generated municipal solid waste to Jindal Urban Waste Management Limited, Guntur (Waste-to-Energy Plant). The Narsapuram Municipality also coordinating with Muthyalapalli Panchayat, Mogalthur Mandal, West Godavari District, to dump the segregated garbage at their dump site on a temporary basis until identification and establishment of a permanent solid waste processing/disposal facility. Photograph of Narsapuram Old Dump Site after removal of Solid Waste is enclosed as Annexure - G
2.	Narsapur Municipality shall, within three (3) months, establish facilities for segregation, transportation, and processing of the 35 TPD of waste generated, strictly in accordance with SWM Rules, 2016. Until such facilities are established, all municipal waste	It is submitted that the Narsapuram Municipality is not having dedicated dump site and facilities for segregation, processing of waste generated and leachate collection system. In this regard, the Municipal Commissioner, Narsapuram Municipality submitted that the Municipality had

	shall be transported to authorized Waste-to-Energy or other approved processing facilities.	earlier acquired:
3.	Narsapur Municipality shall, within three (3) months, install leachate collection and treatment systems, including the dust suppression measures, fire prevention systems, and greenbelt development. Compliance status shall be reported to the APPCB.	<ul style="list-style-type: none"> • Land in R.S. No. 826/2 at Vemuladevi Village to an extent of Ac. 5.00 cents during the year 2014 under 12th Finance Commission Grant; and • Land in R.S. No. 94/1 at Rustumbada Village, Narsapuram Mandal, to an extent of Ac. 4.20 cents during the year 2024 under BPS funds, for the purpose of dumping municipal solid waste generated within the Municipality limits. <p>However, due to strong opposition from the local residents of both villages, the proposed sites could not be utilized. The Municipal Commissioner further submitted that a Joint Action Committee meeting was convened on 11.09.2025, wherein it was suggested to temporarily utilize the ULB-owned land at Tungapati Vari Doddi/Cheruvu, 28th Ward, Narsapuram Municipality, exclusively for segregation of garbage. Subsequently, Sri Shaik Madeena Saheb and four others filed a Writ Petition before the High Court of Andhra Pradesh against the Municipality, challenging the proposed action. It was further informed that another site at Mangalagattu Palem, Rustumbada Village to an extent of Ac. 2.00 cents was identified for solid waste disposal. However, the proposal was again strongly opposed by local residents and could not be implemented.</p> <p>Now, the Narsapuram Municipality is presently transporting the daily generated municipal solid waste to Jindal Urban Waste Management Limited, Guntur (Waste-to-Energy Plant).</p> <p>Further, the Municipal Commissioner, Narsapuram submitted that, at present, the Narsapuram Municipality also coordinating with Muthyalapalli Panchayat, Mogalthur Mandal, West Godavari District, to dump the segregated garbage at their dump site on a temporary basis until identification and establishment of a permanent solid waste processing/disposal facility.</p>
4.	The APPCB shall monitor river water and groundwater quality	It is submitted that the APPCB is monitoring the water quality of river

<p>on a quarterly basis and publish results on its website.</p>	<p>Vasista under NWMP (National Water Quality Monitoring Programme) at following two locations on every month:</p> <p>I. River Vasishta Godavari at upstream of Narsapuram Town (which is also upstream of dumpsite)</p> <p>II. River Vasishta Godavari at downstream of Narsapuram Town (which is also downstream of dumpsite)</p> <p>The water quality data of two locations monitored from January, 2024 to January, 2026 is placed as Annexure H.</p> <p>As per results of the water quality, it is categorized as Class B (Outdoor bathing Organized) of CPCB Water Quality Criteria for Designated Best Use. The copy of the CPCB water quality criteria is enclosed as Annexure I.</p> <p>For Ground water quality:</p> <p>The APPCB has issued Notification of Award to CSIR NEERI, Nagpur on 03.12.2025 for assessment of Ground water quality in Narsapuram, West Godavari District. The objective of the study is to identify the various ground water locations and assess the ground water quality in the 5km buffer of the study area including the primary study locations detail below:</p> <ol style="list-style-type: none"> 1. Chaitanya School (16.42539 & 81.69753) 2. Residence near Aditya Junior College (16.42546 & 81.69716) <p>The officials of CSIR – NEERI, Nagpur has conducted Groundwater Sampling in Narsapuram Town at the representative locations (10 Nos) in the 5km buffer of the study area including the primary study locations on 18.02.2026 & 19.02.2026. The analysis reports are yet to be received by APPCB. Copy of Notification of Award is enclosed as Annexure -J.</p>
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Hence in view of the above circumstances, it is humbly prayed that, this Hon'ble Tribunal may kindly be pleased to record this report in O.A.No.302 of 2024 and pass such order or other orders as this Hon'ble Tribunal, may deem fit and proper in the facts and circumstances of the case and thus render justice.

Place: Eluru.
Date:25.03.2026

A.S.R. Chandra
Environmental Engineer,
APPCB, Regional Office, Eluru
**ENVIRONMENTAL ENGINEER
A.P.C.B., R.O., ELURU**

Item No.1:-**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI*****Wednesday, the 03rd day of September, 2025.***

[Through Physical Hearing (Hybrid Option)]

Original Application No.302 of 2024 (SZ)

[Earlier O.A. No.1017 of 2024 (PB)]

IN THE MATTER OF

Devendra Phanikar Osuri11-4-37, Osuri Mansion,
Narsapur, West Godavari District,
Andhra Pradesh – 534 275.

...Applicant(s)

Versus**1. Andhra Pradesh Pollution Control Board**Dr. Y.S.R. Paryavaran Bhavan,
APIIC Colony Road,
Gurunanak Colony,
Autonagar,
Vijayawada – 520 007.**2. Central Pollution Control Board**Rep. by its Member Secretary,
Parivesh Bhavan, East Arjun Nagar,
New Delhi – 110 032.**3. Collector & District Magistrate**Bhimavaram West Godavari,
Collector Office Road,
Ameenapet, Eluru,
Andhra Pradesh – 534 006.**4. Andhra Pradesh State Coastal Zone
Management Authority**Rep. by its Chairman,
D.No.33-26-14 D/2, Near Sunrise Hospital,
Pushpa Hotel Centre, Chalamavari Street,
Kasturibaipet, Vijayawada – 520 010.

...Respondent(s)

For Applicant (s): Mr. Devendra Phanikar Osuri (*Party-in-Person*)For Respondent(s): Mrs. Madhuri Donti Reddy for R1, R3 & R4.
Mr. R. Thirunavukarasu for R2.

Judgment Reserved on: 26th August, 2025.

CORAM:

HON'BLE Smt. JUSTICE PUSHPA SATHYANARAYANA, JUDICIAL MEMBER

HON'BLE Dr. PRASHANT GARGAVA, EXPERT MEMBER

J U D G E M E N T

Delivered by Smt. Justice Pushpa Sathyanarayana, Judicial Member

1. This case concerns the continuous illegal dumping of garbage by Narsapur Municipality into the Vasista River and along its flood bank for several years, in violation of both the Coastal Regulation Zone (*in short 'CRZ'*) Notification and the Solid Waste Management (*in short 'SWM'*) Rules, 2016.

2. One Mr. Devendra Phanikar Osuri, claiming to be a Senior Social Activist, sent an e-mail dated 18.12.2023 to the Principal Bench of the National Green Tribunal, New Delhi, alleging that the residents of Narsapur Town, West Godavari District, Andhra Pradesh, are unable to endure the pollution caused by the continuous dumping of garbage into the Vasista River and along its flood bank by the Narsapur Municipality for the past seven years, in blatant violation of the CRZ norms.

3. It was alleged that the entire eastern part of Narsapur Town has become severely polluted, with nearly 40 Tonnes of garbage being dumped daily into the river and on the CC Road laid along the flood bank, thereby causing road blockages. Despite repeated directions issued by the State Pollution Control Board, the practice of dumping waste into the Vasista River continues unabated, resulting in both water and air pollution.

4. The complainant has, therefore, sought directions from this Tribunal to restrain the Municipality from further dumping garbage into the Vasista River and on its flood bank.

5. Considering the gravity of the issue, the Principal Bench of the National Green Tribunal, New Delhi has Suo Motu registered the above matter as *Original Application No.1017 of 2024 (PB)* and constituted a Joint Committee comprising the (i) District Magistrate, West Godavari; (ii) Andhra Pradesh Pollution Control Board; (iii) State Coastal Zone Management Authority (*in short 'SCZMA'*) – Andhra Pradesh; and (iv) Central Pollution Control Board (*in short 'CPCB'*) and directed them to file a factual report in this regard.

6. Subsequently, the matter was transferred to this Bench for further consideration and was renumbered as *Original Application No. 302 of 2024 (SZ)*.

7. Upon notice through the Tribunal, the respondents had entered appearance through their counsels and their respective pleadings.

8. It appears that the **Commissioner, Narsapur Municipality**, though not a party to the present proceedings, had submitted a report (signed on 06.01.2025) before the Principal Bench. The said report has now been furnished by the learned counsel for the APPCB through **e-mail dated 26.08.2025**, and the same is taken on record. The report states that the Municipality has no designated dumping yard and for long, waste has been disposed of at outskirts locations near the Godavari bund, but not into the Vasista River. It is stated that garbage is being transported twice weekly to the Jindal Waste-to-Energy Plant at Guntur, thereby gradually reducing the waste at the dumpsite. The Government of Andhra Pradesh, through Swachh Andhra Corporation under SBM (U) 2.0, has initiated projects for legacy waste management, MRF centres, mechanical road sweeping, scientific landfills, and composting. M/s. Avinash Agencies, Guntur, has been engaged for bio-remediation and bio-mining of legacy waste. The Municipality has acquired 4.20 Acres in R.S. No. 94/1 of Rustumbada Village for waste disposal; however, the local public have objected. Consequently, as directed by local officials, an alternative site

measuring 2 Acres in R.S. No.151, Narsapur Town, has been proposed for segregation of waste.

9. In compliance with the directions of this Tribunal, the **Central Pollution Control Board** filed the **Joint Committee Report** (e-filed on 07.05.2024). The report records that the Committee convened a meeting on 13.12.2024 near Mahaprasthanam, Narsapur, wherein the Executive Engineer, Regional Office, Eluru, APPCB, provided a brief description of the case. The APCZMA explained the geographical features of the Vasista River with reference to the Coastal Zone Management Plan (*in short* '**CZMP**') Map of 2011, wherein the relevant coordinates were plotted.

10. The Committee thereafter inspected the dumpsite and its surrounding area within a radius of approximately 2 km, covering aquaculture tanks, irrigation canal, feeder tank, residential areas, a school and a college. Sampling locations for water and sediment were identified, and sites for ambient air quality monitoring were also selected. The complainant/applicant was present during the inspection. On 14.12.2024, the Committee further visited Narsapur Town to review the municipal solid waste collection and transportation system, and also inspected the identified ambient air quality monitoring stations to assess the ongoing monitoring activities.

10.1 With regard to the **Solid Waste Management**, it is stated that the Municipality generates 35 Tonnes Per Day (**TPD**) of waste. Only 4.2 TPD sent to Jindal Waste to Energy (**WTE**) Plant; 30.8 TPD waste has been dumped at riverbank of the Vasista River. Out of 51,312.26 MT, only 1,053.495 MT of legacy waste is cleared and the remaining 50,258.765 MT is still lying at the site. Waste is dumped without fencing/bunds; fires frequently occur, releasing smoke and dust.

10.2 In respect of the **Dumpsite Location**, it is stated that the dumpsite (2.5 Acres) is located on the banks of the Vasista Godavari River, approximately 1.5 km from Narsapur Town,

200 m from nearest habitation. Further, crematoriums, Fecal Sludge Treatment Plant (**FSTP**), aquaculture ponds, irrigation canals, schools/colleges are located in the vicinity of the dumpsite.

10.3 As far as the **Water Quality** is concerned, the report indicates that surface and groundwater samples collected from the Vasista River, canals, aquaculture tanks, and nearby borewells show severe contamination. River water failed to meet MoEF&CC's outdoor bathing standards due to low DO, high BOD, and excessive TDS and Chlorides. Irrigation canals and aquaculture tanks exhibited high BOD, COD, and Electrical Conductivity, confirming leachate pollution. Groundwater samples from a school and residential area exceeded IS 10500:2012 limits for TDS, Chlorides, Hardness, Sulphates, and heavy metals, with one sample showing odour and discoloration. The water was declared unsafe for drinking and residents confirmed non-usage due to its high salinity and hardness.

10.4 With respect to **Sediment Analysis**, samples were collected from the banks of the Vasista River at downstream, midstream, and upstream locations of the dumpsite. The results indicated the presence of heavy metals; however, their concentrations were found to be below the Screening/Response levels prescribed in the MoEF&CC guidelines for soil and sediment.

10.5 In respect of **Air Quality**, it is stated that PM₁₀ (154–180 µg/m³) and PM_{2.5} (63–99 µg/m³) exceeded NAAQS limits (i.e. 100 & 60 µg/m³ respectively) for 24-hour averages at all three monitoring locations.

10.6 On the issue of **CRZ Notification**, the Joint Committee observed that, as per the CZMP Map, 2011, the site in question falls within **CRZ-IB** and **CRZ-IVB**. Consequently, the dumping of garbage in the CRZ area, namely the Vasista River and its flood bank, is impermissible and constitutes a prohibited activity.

11. Finally, the Joint Committee has made certain recommendations, which are reproduced herein below:

"A. For Effective Implementation of CRZ Notification

- The Municipality shall stop dumping the waste on the bank and in the River Vasista with immediate effect.
- As a short-term measure, the solid waste being generated from the municipality may be sent to waste to energy project.
- As a long-term measure, the Municipality shall prepare a time bound programme and implement it effectively to dispose the solid waste being generated.

B. For Water quality monitoring

- APPCB shall monitor water quality on the upstream and downstream of dump site River Vasista once in three months
- APPCB shall engage an expert agency to investigate the cause for higher concentration of various parameters to that of IS Drinking Water Standard IS 10500:2012, in ground water at G12 & G 13 locations as at Table 3 above and take remedial measures as applicable.

C. For Solid Waste Management:

- Narsapur Municipality shall take immediate steps for development of infrastructural capacity of solid waste management facilities including those utilized for collection, segregation, transportation and processing of 35 TPD of waste generated in the Municipality and to stop dumping of fresh waste on river bank in accordance with rule 15 of SWM Rules, 2016. Due to waste dumping on river bank there is potential risk of contamination of river Vasista and Groundwater. Immediate measures to be taken for collection and treatment of leachate generated at the dumpsite.
 - The municipal authority to submit their action plan to APPCB for completing biomining of legacy waste at the dumpsite in accordance with the CPCB "Guidelines for disposal of legacy waste (old municipal solid waste)", 2019. The State Urban Development Department to monitor the implementation in a time bound manner.
 - The Municipality to implement air pollution control measures aimed at controlling PM10 and PM2.5 such as sprinkling of water /leachate for dust suppression, development of fire prevention measures, development of green belts around the dumpsite etc.
 - The Municipal authority shall comply the direction issued by CPCB under Section 5 of Environment (Protection) Act, 1986 on 26.5.2022 (to all SPCB/ PCCs) for management of fire hazards at dumpsites.
 - The Andhra Pradesh Pollution Control board shall ensure compliance of the directions issued by CPCB and enforce effective implementation of provisions of SWM Rules, 2016."

12. The **SCZMA - Andhra Pradesh** has filed its **report** (e-filed on 25.08.2025), stating that it had received representations from the Applicant through e-mails dated 03.07.2025, 05.08.2025, and 08.08.2025, alleging that Narsapur Municipality was dumping garbage in the CRZ area along the banks of the Vasista River. In response, APCZMA, vide e-mail dated 14.08.2025, directed the Environmental Engineer (Regional Officer, APPCB – Member Convener, DLC, West Godavari) to submit a report. Further, vide letter dated 18.08.2025, APCZMA instructed the Commissioner, Narsapur Municipality to: (i) immediately stop dumping waste on the riverbank/into the river; (ii) divert solid waste to the waste-to-

energy project as a short-term measure; and (iii) prepare and implement a time-bound programme for solid waste disposal as a long-term measure. The Municipality was also directed to submit its compliance within 15 days. Additionally, vide letter dated 22.08.2025, APCZMA requested the Collector & District Magistrate, West Godavari (Chairman, DLC) to implement this Tribunal's order dated 11.07.2025, verify the Applicant's complaints, take immediate action in accordance with Government orders, ensure enforcement of the CRZ Notification, and submit Action Taken Reports to APCZMA.

13. The **APPCB** has filed its **report** (e-filed on 26.08.2025), wherein it is stated that the Board officials, along with the Revenue Divisional Officer, Narsapur, inspected the Narsapur Municipality dump site on 19.08.2025 to verify compliance with the Joint Committee's recommendations. The Municipal Commissioner also accompanied the inspection. Narsapur Municipality (Grade-I) covers an area of 11.72 sq. km with a population of 58,901 and generates about 35 TPD of solid waste. APPCB had earlier reviewed its compliance with SWM Rules, 2016 during EAC (TF) meetings on 21.12.2020, 06.04.2022, and 29.12.2023, and issued directions on 09.01.2021, 21.04.2022, and 10.01.2024 for non-compliance.

14. The APPCB, in its report, has also furnished the compliance status of Narsapur Municipality with respect to the recommendations of the Joint Committee in a tabular form.

15. Considered the pleadings and the reports filed by the respective authorities and also heard the submissions made by the Applicant (Party-in-Person) as well as the learned counsel appearing for the Respondents.

16. The primordial submission of the Applicant is that the indiscriminate dumping of garbage into the Vasista River and on its flood bank by the Narsapur Municipality has caused severe damage to the river ecology and environment. It is further contended that the recommendations of the Joint Committee have not been fully complied with by the Municipality, which

demonstrates inaction on the part of the authorities and amounts to a violation of the Solid Waste Management Rules, 2016.

17. The Joint Committee conducted a site inspection, examined the surrounding areas, collected water, sediment, and air samples, and thereafter submitted its report. The key findings are as under:

- **Waste Generation & Disposal:** Municipality generates about 35 TPD of waste, of which only 4.2 TPD was being sent to the Waste-to-Energy plant; nearly 30.8 TPD was dumped at the Vasista riverbank. Over 50,000 MT of legacy waste remained.
- **Water Pollution:** Water samples from the Vasista River and nearby borewells show alarming levels of TDS, chlorides, heavy metals, and BOD, making the water unfit for drinking and bathing.
- **Air Pollution:** PM₁₀ and PM_{2.5} levels exceeded NAAQS limits. Frequent fires at the dumpsite caused additional hazards.
- **CRZ Violation:** The dumpsite falls within CRZ-IB and CRZ-IVB zones, where such dumping is expressly prohibited. The Municipality has acted in breach of the CRZ Notification, warranting strict action.

18. The APPCB reported the status of compliance of Narsapur Municipality with respect to the recommendations of the Joint Committee. The salient points are as under:

18.1 Stopping Dumping into the River: The inspection on 19.08.2025 confirmed that Narsapur Municipality stopped dumping waste on the existing dump site. Garbage is now shifted to 0.37 Acres of municipal land (R.S. Nos. 69 & 70) situated opposite to the existing old dump site. The site coordinates were sent to APCZMA for CRZ verification.

18.2 Short-Term Waste Disposal: Dry waste from Narsapur Municipality is transported twice a week to Jindal Waste-to-Energy Plant, Guntur. As of 19.08.2025, about 128 MT has been disposed of.

- 18.3 Long-Term Waste Management:** APPCB directed the Municipality on 31.07.2025 to prepare and submit a time-bound action plan for solid waste management. A response is awaited.
- 18.4 Water Quality Monitoring:** APPCB has been monitoring the Vasista River water monthly at upstream and downstream locations under the NWMP programme. Data from January 2024 to June 2025 indicates water quality falls under CPCB's "Class B" (suitable for outdoor bathing).
- 18.5 Groundwater Investigation:** APPCB Regional Office, Eluru, requested NEERI's expertise on 18.08.2025 regarding high concentrations of parameters in groundwater (G12 & G13 locations). NEERI accepted the request to examine and provide remedial measures.
- 18.6 Solid Waste Infrastructure & Leachate:** The Municipality has not developed infrastructure for proper waste collection, segregation, transportation, and processing of 35 TPD, nor has it taken measures for leachate collection and treatment.
- 18.7 Biomining of Legacy Waste:** M/s. Avinash Agencies completed biomining at the dumpsite in June 2025, clearing 51,312.26 MT of legacy waste. The Municipality has also acquired 4.20 Acres at Rustumbada for future dumping. However, local villagers are opposing its use, and no processing facility exists there.
- 18.8 Air Pollution Control:** The Municipality has not installed dust suppression systems, fire prevention measures, or developed greenbelts around the site. Only three movable water tankers are available for emergencies.
- 18.9 Fire Hazard Management:** Despite CPCB's 26.05.2022 directions, no fire extinguishing arrangements, such as sand, foam, or dedicated fire tenders, were found.

18.10 APPCB Enforcement: APPCB has repeatedly reviewed and issued directions to the Municipality (latest on 10.01.2024) for non-compliance of SWM Rules, 2016. Regular monitoring of water quality continues.

19. The reports clearly establish that indiscriminate dumping of waste on the riverbank has taken place, as confirmed by inspection findings. The subsequent claim of partial compliance by the Municipality does not absolve it of past and continuing violations.

20. It is pertinent to note that *Rule 15* of the SWM Rules, 2016, casts a mandatory duty on municipalities to ensure scientific collection, segregation, processing, and disposal of waste. However, the Municipality has failed to develop the requisite infrastructure for processing the 35 TPD of waste generated and has also not implemented systems for leachate management, air pollution control, or fire safety. This demonstrates serious lapses in adopting permanent and sustainable waste management solutions.

21. Furthermore, the Hon'ble Supreme Court of India, in a series of decisions, has consistently held that the implementation of the SWM Rules, 2016, is a mandatory obligation of the municipalities. Financial constraints or administrative difficulties cannot be taken as a defence. Municipalities are, therefore, required to ensure scientific disposal, segregation, recycling, and clearance of legacy waste, failing which accountability may be fastened not only on the municipal officers but also on the State authorities.

22. In the facts and circumstances of the present case, this Tribunal observes with concern that the Municipality, which is expected to act as a role model in implementing scientific waste management practices, has itself resorted to dumping waste on the banks of the river. Such conduct not only defeats the very object of the SWM Rules but also sets a wrong precedent before the public. When the authorities themselves indulge in such prohibited activities, it sends a message of tolerance towards

illegality and encourages the public to follow the same practice, which is wholly unacceptable and detrimental to environmental protection.

23. In light of the foregoing discussion, this Tribunal finds it appropriate to issue the following directions to the concerned authorities:

- I.** Narsapur Municipality shall forthwith stop all dumping of solid waste on the riverbanks or CRZ areas.
- II.** Narsapur Municipality shall, within three (3) months, establish facilities for segregation, transportation, and processing of the 35 TPD of waste generated, strictly in accordance with SWM Rules, 2016. Until such facilities are established, all municipal waste shall be transported to authorized Waste-to-Energy or other approved processing facilities.
- III.** Narsapur Municipality shall, within three (3) months, install leachate collection and treatment systems, including the dust suppression measures, fire prevention systems, and greenbelt development. Compliance status shall be reported to the APPCB.
- IV.** The APPCB shall monitor river water and groundwater quality on a quarterly basis and publish results on its website.
- V.** If the above directions issued to the Narsapur Municipality are not complied with in a time bound manner, the APPCB shall take stringent action against the Narsapur Municipality in accordance with law, including levy of environmental compensation for the past, present and continuing violation, if any.
- VI.** The APPCB shall oversee the implementation of the directions and file a compliance report within **six (6) months** before this Tribunal. In the event the APPCB fails to take necessary measures to ensure

compliance by Narsapur Municipality, it shall also be deemed guilty and rendered liable for action under Section 28 of the National Green Tribunal Act, 2010.

24. With the aforesaid directions, the **Original Application [O.A. No.302 of 2024 (SZ)] is disposed of**, granting liberty to the Applicant to approach this Tribunal afresh in the event of any future violations by the Municipality.

Sd/-
Smt. Justice Pushpa Sathyanarayana, JM

Sd/-
Dr. Prashant Gargava, EM

Internet – Yes/No

All India NGT Reporter – Yes/No

O.A. No.302/2024 (SZ)
03rd September, 2025. Mn.





**ANDHRA PRADESH POLLUTION CONTROL BOARD
REGIONAL OFFICE: ELURU**

D.No.22B-3-2, Kaanukolanivaari Street, Powerpet Railway Station Road,
Powerpet, Eluru-534002

K. Venkateswara Rao
ENVIRONMENTAL ENGINEER

Ph: 08812-249668

E-Mail: roelr-ee1@appcb.gov.in

Lr.No.ELR-1/APPGB/RO-ELR/2025

Dt.22.09.2025

To

The Municipal Commissioner,
Narsapuram Municipality,
West Godavari District.

Sir,

Sub: APPCB-RO-ELR- Disposal order of the Hon'ble NGT, SZ, Chennai in O.A. No. 302 of 2024(SZ) - Pertaining to dumping of garbage into River Vasista by Narsapur Municipality - Notice Issued - Reg.

Ref: 1. Hon'ble NGT O.A.No.1017 of 2024 (PB) renumbered as OA No.302 of 2024 (SZ).
2. Hon'ble Tribunal Disposal Order dt.03.09.2025 in O.A. No.302 of 2024 (SZ).

WHEREAS, the Hon'ble National Green Tribunal (NGT), Principal Bench (PB), New Delhi registered an Original Application (OA) O.A. No. 1017 of 2024(PB) based on e-mail dated 18.12.2023 sent by Sri Devendra Phanikar Osuri, Social activist of Narsapur, West Godavari District, alleging that Narsapur Municipality is dumping garbage in river Vasista and its flood bank for the last several years.

WHEREAS, the Hon'ble Tribunal, Principal Bench, New Delhi, in the order dt.04.11.2024, has constituted a Joint Committee and transferred the matter to the Southern Bench, Chennai. The Hon'ble Tribunal, Southern Bench, Chennai in the order dt. 07.01.2025 renumbered O.A. No. 1017 of 2024 (PB) as O.A. No.302 of 2024 (SZ).

WHEREAS, the Hon'ble NGT, Southern Zone, Chennai disposed the above matter on 03.09.2025 with certain directions to the Narsapur Municipality to comply within a stipulated time of 3 months. In this connection, the Municipal Commissioner, Narsapuram Municipality shall comply with:

1. Narsapur Municipality shall forthwith stop all dumping of solid waste on the riverbanks or CRZ areas.
2. Narsapur Municipality shall, within three (3) months, establish facilities for segregation, transportation, and processing of the 35 TPD of waste generated, strictly in accordance with SWM Rules, 2016. Until such facilities are established, all municipal waste shall be transported to authorized Waste-to-Energy or other approved processing facilities.
3. Narsapur Municipality shall, within three (3) months, install leachate collection and treatment systems, including the dust suppression measures, fire prevention systems, and greenbelt development. Compliance status shall be reported to the APPCB.

The copy of the Hon'ble NGT disposal order dt.03.09.2025 is enclosed.

In view of the above, the Municipal Commissioner, Narsapur is requested to comply with Hon'ble NGT directions within 3 months and to submit compliance report to the APPCB on the above directions.

Yours faithfully,

KATAKAM

VENKATESWARA RAO

Digitally signed by KATAKAM
VENKATESWARA RAO
Date: 2025.09.23 10:20:01 +05'30'

ENVIRONMENTAL ENGINEER

Copy submitted to the JCEE, Unit -3, APPCB, Head Office, Vijayawada for information.

Copy submitted to the JCEE, APPCB, Zonal Office, Visakhapatnam for information



K. Venkateswara Rao
ENVIRONMENTAL ENGINEER

Ph: 08812-249668
E-Mail: roelr-ee1@appcb.gov.in

//RPAD //

Notice

Notice.No.ELR-1/APPCCB/RO-ELR/2025

Dt.21.10.2025

Sub: APPCCB-RO-ELR- Disposal order of the Hon'ble NGT, SZ, Chennai in O.A. No. 302 of 2024(SZ) – Dumping of Solid Waste in CRZ Area by Narsapuram Municipality – Notice Issued - Reg.

Ref: Hon'ble Tribunal Disposal Order dt.03.09.2025 in O.A.No.1017 of 2024 (PB) renumbered as OA No.302 of 2024 (SZ).

WHEREAS, the Narsapuram Municipality (Grade-I Municipality) is covering an area of 11.72 Sq. Km with a population of about of 58,901 is generating solid waste of about 35 TPD.

WHEREAS, the Narsapuram Municipality has been disposing the garbage in Municipal Lands of extent 0.37 Acres (16 Cents at R.S.No.69 & 21 Cents at R.S.No.70) which is existing opposite to the existing old dump site area towards western direction.

WHEREAS, the Geo -Coordinates of alternate dump yard of extent 0.37 Acres (16 Cents at R.S.No.69 & 21 Cents at R.S.No.70) were communicated to APCZMA with a request to inform whether the alternate dump yard falls under CRZ Area or not.

WHEREAS, the Communication is received from the APCZMA with CZMP Map and it is revealed that the alternate dump yard of extent 0.37 Acres (16 Cents at R.S.No.69 & 21 Cents at R.S.No.70) are fallen within CRZ Area by classification it is CRZ-II. The Copy of the CZMP Map with Geo Coordinates is enclosed.

WHEREAS, the Hon'ble NGT, Southern Zone, Chennai disposal order dt.03.09.2025 in O.A.No.1017 of 2024 (PB) renumbered as OA No.302 of 2024 (SZ) with certain directions to the Narsapur Municipality to comply within a stipulated time of 3 months.

1. Narsapur Municipality shall forthwith stop all dumping of solid waste on the riverbanks or CRZ areas.
2. Narsapur Municipality shall, within three (3) months, establish facilities for segregation, transportation, and processing of the 35 TPD of waste generated, strictly in accordance with SWM Rules, 2016. Until such facilities are established, all municipal waste shall be transported to authorized Waste-to-Energy or other approved processing facilities.
3. Narsapur Municipality shall, within three (3) months, install leachate collection and treatment systems, including the dust suppression measures, fire prevention systems, and greenbelt development. Compliance status shall be reported to the APPCCB.

WHEREAS, the identified alternate dump yard of extent 0.37 Acres (16 Cents located at R.S.No.69 & 21 Cents located at R.S.No.70) also falls under CRZ Area. It is hereby directed to comply with Hon'ble NGT directions and not to dump the any solid waste on the riverbanks or CRZ areas. If, continuing dumping of solid waste in CRZ area attracts violation of CRZ Rules under Environment Protection Act, 1986.

In view of the above, the Municipal Commissioner, Narsapur is directed stop all dumping of solid waste in CRZ Area i.e., alternate dump yard of extent 0.37 Acres (16 Cents located at R.S.No.69 & 21 Cents located at R.S.No.70) and directed to comply with Hon'ble NGT directions scrupulously. The Municipal Commissioner, Narsapuram is requested to submit compliance report to the APPCB on Hon'ble Tribunal Directions.



ENVIRONMENTAL ENGINEER

**ENVIRONMENTAL ENGINEER
A.P.P.C.B., R.O., ELURU**

**To
The Municipal Commissioner,
Narsapuram Municipality,
West Godavari District.**

Copy submitted to the JCEE, Unit -3, APPCB, Head Office, Vijayawada for information.

Copy submitted to the JCEE, APPCB, Zonal Office, Visakhapatnam for information

Copy submitted to the Member Secretary, Andhra Pradesh Coastal Zone Management Authority (APCZMA) Paryavaran Bhavan, APIIC Colony Road, Gurunanak Colony, Auto Nagar, Vijayawada for information.

S.No	NGT OA No_302 of 2024	Latitude	Longitude
1	Geo Coordinates of extent 21 cents at R. S. No. 70	16.42434	81.69998
		16.42449	81.69995
		16.42468	81.69975
		16.4246	81.69967
2	Geo Coordinates of extent 16 cents at R. S. No. 69	16.4258	81.70051
		16.42579	81.70054
		16.42547	81.70041
		16.42552	81.70035

1:1,500



Legend

- ◆ OA_302_2024
- Lighthouse
- Port
- River Lake Creek Canal Label
- CRZ Boundary
- High Tide Line (HTL)
- Low Tide Line (LTL)
- Hazard Line
- 200 m CRZ Line - NDZ
- Fish Landing or Boat Parking Area
- CVCA Boundary
- Sand Dune Beyond CRZ Boundary
- 50m Mangrove Buffer Zone - CRZ IA
- CRZ - IA
- CRZ - IB
- CRZ - II
- 200 m to 500 m from HTL CRZ III
- No Development Zone-CRZ III
- CRZ - IVB
- CRZ - IVA



From
M.Anjaiah,
Municipal Commissioner,
Narasapur Municipality,
Narsapur.

To
The Commissioner & Director of
Municipal Administration, A.P.,
A.P, CRDA Building,
Rayapudi(P), Guntur.

Roc.No.1976/2015/G1/F1, dt.23.12.2025

Sir,

Sub: Hon'ble NGT Directions – Narsapur Municipality – Complaint filed by Sri Osuri Devendra Phanikar, Senior Social Activist – illegal dumping of Solid Waste in CRZ limits by Narsapur Municipality – Non-compliance of earlier instructions of CDMA and Hon'ble NGT directions – Action taken report submitted - Further action – Requested – Regarding.

- Ref: 1. Lr.Roc.No.443/2013(A), dt.05.01.2014 of the Tahsildar, Narsapuram (Vemula Devi village site handed over by the MRO).
2. E.file.No.43/2022/A, dt.06.11.2024 of the Tahsildar, Narsapuram (Rustumbada village site handed over by the MRO)
3.Orders of the Hon'ble National Green Tribunal, Southern Zone, dated. 03-09-2025.
4.WP.No.27671 of 2025 filed by Sri Sheik Madeena Saheeb, S/o S.k Ansari resident of Narsapur, W.G.Dist and Four Others.
5. Lr.Roc.No.12057/23/2024/Lsec, Dated.30.08.2025 of the C&DMA, A.P, Guntur.
6. This office Letter Roc.No.1976/2015/G1/F1, Dt.16.10.2025 addressed to Collector & District Magistrate, W.G Dist, Bhimavaram.
7. Lr.Roc.No.12057/84/2024/Lsec, Dated.10.12.2025 of the C&DMA, A.P, Guntur.

<<<>>>

I respectfully submit that Narsapur Municipality is a Grade-I Municipality with 31 wards, with a projected population of 65,558 and 17,811 households. The Municipality generates approximately 35 Metric Tons of solid waste per day. Though the Municipality was constituted in 1962, it does not have a permanent composting or dumping yard till date, which has been causing serious difficulties from time to time in disposal of daily generated solid waste as well as in undertaking composting and other waste processing activities.

In this connection, I submit that in the reference 1st cited, during the year 2014, the Municipality acquired land in R.S. No. 826/2 at Vemuladevi Village, in an extent of Ac. 5.00 cents, at a cost of Rs.26,25,000/- under the 12th Finance Commission Grant. The said land was handed over by the Tahsildar, Narsapur to the Municipal Commissioner (copy enclosed). At that time, the Municipality initiated steps to dump daily generated solid waste at the acquired site. However, the local public of Vemuladevi Village strongly opposed the dumping of garbage in their village, due to which the Municipality could not utilize the site.

Further, as in the reference 2nd cited, during the year 2024, the Municipality again acquired land for a dumping yard in R.S. No. 94/1 at Rustumbada Village, in an extent of Ac. 4.20 cents, at a cost of Rs.3,45,68,000/-, under BPS funds through the Revenue Department. The said land was also handed over by the Tahsildar, Narsapur to the Municipal Commissioner (copy enclosed). Unfortunately, the same situation repeated at Rustumbada Village, where the local residents opposed the dumping of solid waste, making it impossible to utilize the acquired land.

In the meanwhile, Sri Osuri Devendra Phanikar, resident of Narsapur, filed O.A. No. 302 of 2024 (SZ) before the Hon'ble National Green Tribunal, Southern Zone, Chennai, against dumping of garbage on the river bund. Subsequently, the Hon'ble National Green Tribunal passed orders on 03.09.2025, directing that Narsapur Municipality shall forthwith stop dumping of solid waste on river banks or CRZ areas.

//2//

Further, it is submitted that the Municipality convened a Joint Action Committee meeting on 11.09.2025, with the Revenue Divisional Officer, Narsapuram, Municipal Council Members, and NGOs, to discuss the issue of disposal of daily generated solid waste. After detailed deliberations, the Committee suggested utilizing the ULB-owned land at Tungapati Vari Doddi / Cheruvu, 28th Ward of Narsapur Municipality, on a temporary basis only, for segregation of garbage. The said site was already filled with clay and vegetation, and portions of the land had been encroached upon by surrounding residents for their personal use. The Municipality fenced the site with bamboo sticks and green cloth and attempted to dump solid waste temporarily.

However, subsequently Sri Shaik Madeena Saheb and 4 others filed a Writ Petition before the Hon'ble High Court of Andhra Pradesh, Amaravati, alleging that the Municipality was illegally and negligently converting Tungapati Lake into a dumping yard, in Survey No. 539, near the residential area of the 28th Ward, covering an extent of 3.46 acres.

Further, the Municipality identified another site at Mangalagattu Palem (Housing Layout site), Rustumbada Village, in an extent of Ac.2.00 cents. The Revenue Divisional Officer, Narsapur also conducted awareness and issued instructions to the local public regarding dumping of solid waste at the said site for processing purposes only. However, the local residents again strongly opposed the dumping of solid waste, and the site could not be utilized.

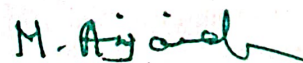
I finally submit that, although the Municipality has acquired two sites earlier, due to continuous public opposition, the Municipality is unable to utilize them for dumping or processing of solid waste. At present, the Municipality is transporting daily generated solid waste to the Jindal Waste-to-Energy Plant, Guntur, using two tippers, incurring a cost of approximately Rs.24,000/- per trip per day, amounting to nearly Rs.10.00 lakhs spent so far on transportation. In addition, one compactor vehicle transporting about 8 tons per day is also being utilized. At present, there is no land available within the Municipality limits for dumping or processing of daily generated solid waste.

Hence, I humbly request the Commissioner & Director of Municipal Administration, Andhra Pradesh, Guntur, to kindly suggest and guide this Municipality in taking further necessary steps for safe and lawful disposal of daily collected solid waste of this ULB.

Thanking you sir,

Yours faithfully

Encl:As above.


Commissioner

Narsapur Municipality.

Copy to Environmental Engineer, A.P, Pollution Control Board, Eluru for information.

Copy submitted to Revenue Divisional Officer, Narsapur for kind information.

Roc.443 /2013/ (A)

Tahsildar Office,
Narsapur. Dt.05-01-2014.

TOWHOM SO EVERVIT IS CONCERNED

Sub:- Alienation – West Godavari District – Narsapur Mandal
Vamuladeevi Village – R.S.No.826/2 measuring Ac.5.00 cts.,
Alienation of land for Bio Scientific Compost Yard – Handed
over and Taken over - Reg.

Ref:-1.The District Collector, West Godavari, Eluru.
Roc.No.E4/6445/2013, dt.04-01-2014.
2.The Commissioner Narsapur Municipality, Roc.No.
1551/2013 G1 dt.06-11-2013

In pursuance of the instruction issued by the District Collector, West Godavari, Eluru in the reference 1st cited and in view of the representation of Commissioner Narsapur Municipality, Narsapur in reference 2nd cited an extent of land 5.00 cts, in R.S.No.826/2 of Vamuladeevi Village, Narsapur Mandal which is classified in Un Assessed Waste Dry in Revenue Records as per state on ground vacant within the following boundaries is hereby handed over advance possession to Commissioner Narsapur Municipality Narsapur for construction of Bio Scientific Compost Yard.

BOUNDARIES:

South	:	R.S.No.814(Zeroyothi)
East	:	R.S.No.826/1
West	:	Road.
North	:	Drain.

Handed Over by


Tahasildar, Narsapur


TPS

Taken over by


Commissioner Narsapur.

TO WHOM SO EVER IT MAY CONCERN
PRESENT: SMT. T. RAJA RAJESWARI, M.B.A.,
TAHSILDAR, NARASAPUR MANDAL, W.G. DISTRICT.

In pursuance of the instructions issued and as per the E-FileNo.1904093/2022/B, Dt:10.09.2024 passed by the Revenue Divisional Officer, Narasapur to an extent of **Ac. 4.20Cts.**, in R.S. No. 94-1 pt., in **Rustumbada Village of Narasapur Mandal** was acquired for providing Dumping Yard to Narasapur Municipality. The possession of the above-mentioned acquired extent is hereby handed over to the **MUNICIPAL COMMISSIONER, NARASAPUR MUNICIPALITY** on **.11.2024**. The details of the possession handing over lands are as follows:

Sl. No	Survey No.	Type of Title	Type of Land	Area under Acquisition (in acre)	Name & Address of person interested	Boundaries				Trees	Structures
						N	S	E	W		
1	94-1 pt	Sale	GW	0.20	Pasupuleti Paul Raju S/o Trimurthulu	93	97	91	95	Nil	Nil
2	94-1 pt	Sale	GW	0.20	Manda Samuel Raju S/o Mutyala Rao	93	97	91	95	Nil	Nil
3	94-1 pt	Settlement	GW	2.10	PunnamVaralakhmi W/o Venkata Ramana	93	97	91	95	Nil	Nil
4	94-1 pt	Sale	GW	0.80	Tummuri Krishna Veni W/o Srinivasu	93	97	91	95	Nil	Nil
5	94-1 pt	Sale	GW	0.70	Kontham Ramesh S/o Venkateswara Rao	93	97	91	95	Nil	Nil
6	94-1 pt	Will	GW	0.20	Ganiseti Venkateswara Rao S/o Surya Prakasha Rao	93	97	91	95	Nil	Nil
Total				4.20						Nil	Nil

W. S. 06/11/24
TAHSILDAR
HANDLED OVER BY
NARASAPUR (W.G.DL.)

M. Anand 06/11/24
TAKEN OVER BY
Narasapur Municipality

Witnesses:

- K. S. Rajeswari*
- M. Rama Krishna*
- R. Venkateswara*
- G. S. Narayana*
- W. S. 06/11/24*



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 11/13/2025, 07:09

MUNICIPAL ADMINISTRATION DEPARTMENT

From
Sri R.Venkata Rami Reddy,
Commissioner,
Narasapur Municipality,
Narasapur.

To
The Environmental Engineer,
A.P. Pollution Control Board,
Regional Office,
Eluru.

Roc.No.1976/2015/G1/F1, dt.28.02.2026

Respected Madam,

Sub: Hon'ble NGT Directions - Narsapur Municipality - Complaint filed by Sri Osuri Devendra Phanikar, Senior Social Activist - illegal dumping of Solid Waste in CRZ limits by Narsapur Municipality - Non-compliance of earlier instructions of CDMA and Hon'ble NGT directions - Action taken report submitted - Requested - Regarding.

- Ref:1. Lr.Roc.No.443/2013(A), dt.05.01.2014 of the Tahsildar, Narsapuram (Vemula Devi village site handed over by the MRO).
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5. Lr.Roc. No. 12057/23/2024/Lsec, Dated.30.08.2025 of the C&DMA, A.P, Guntur.
6. This office Letter Roc. No. 1976/2015/G1/F1, Dt.16.10.2025 addressed to Collector & District Magistrate, W.G Dist, Bhimavaram.
7. Lr.Roc.No. 12057/84/2024/Lsec, Dated. 10.12.2025 of the C&DMA, A.P, Guntur.
8. This office Letter Roc.No.1976/2015/G1/F1, Dated.23.12.2025 addressed to C&DMA, A.P, Guntur.

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In this connection, I submit that in the reference 1st cited, during the year 2014, the Municipality acquired land in R.S. No. 826/2 at Vemuladevi Village, in an extent of Ac. 5.00 cents, at a cost of Rs.26,25,000/- under the 12th Finance Commission Grant. The said land was handed over by the Tahsildar, Narsapur to the Municipal Commissioner (copy enclosed). At that time, the Municipality initiated steps to dump daily generated solid waste at the acquired site. However, the local public of Vemuladevi Village strongly opposed the dumping of garbage in their village, due to which the Municipality could not utilize the site.

Further, as in the reference 2nd cited, during the year 2024, the Municipality again acquired land for a dumping yard in R.S. No. 94/1 at Rustumbada Village, in an extent of Ac. 4.20 cents, at a cost of Rs.3,45,68,000/-, under BPS funds through the Revenue Department. The said land was also handed over by the Tahsildar, Narsapur to the Municipal Commissioner (copy enclosed). Unfortunately, the same situation repeated at Rustumbada Village, where the local residents opposed the dumping of solid waste, making it impossible to utilize the acquired land.

In the meanwhile, Sri Osuri Devendra Phanikar, resident of Narsapur, filed O.A. No. 302 of 2024 (SZ) before the Hon'ble National Green Tribunal, Southern Zone, Chennai, against dumping of garbage on the river bund. Subsequently, the Hon'ble National Green Tribunal passed orders on 03.09.2025, directing that Narsapur Municipality shall forthwith stop dumping of solid waste on river banks or CRZ areas.

Further, it is submitted that the Municipality convened a Joint Action Committee meeting on 11.09.2025, with the Revenue Divisional Officer, Narsapuram, Municipal Council Members, and NGOs, to discuss the issue of disposal of daily generated solid waste. After detailed deliberations, the Committee suggested utilizing the ULB-owned land at Tungapati Vari Doddi / Cheruvu, 28th Ward of Narsapur Municipality, on a temporary basis only, for segregation of garbage. The said site was already filled with clay and vegetation, and portions of the land had been encroached upon by surrounding residents for their personal use. The Municipality fenced the site with bamboo sticks and green cloth and attempted to dump solid waste temporarily.

However, subsequently Sri Shaik Madeena Saheb and 4 others filed a Writ Petition before the Hon'ble High Court of Andhra Pradesh, Amaravati, alleging that the Municipality was illegally and negligently converting Tungapati Lake into a dumping yard, in Survey No. 539, near the residential area of the 28th Ward, covering an extent of 3.46 acres.

Further, the Municipality identified another site at Mangalagattu Palem (Housing Layout site), Rustumbada Village, in an extent of Ac.2.00 cents. The Revenue Divisional Officer, Narsapur also conducted awareness and issued instructions to the local public regarding dumping of solid waste at the said site for processing purposes only. However, the local residents again strongly opposed the dumping of solid waste, and the site could not be utilized.

I finally submit that, although the Municipality has acquired two sites earlier, due to continuous public opposition, the Municipality is unable to utilize them for dumping or processing of solid waste. And this Municipality is transporting daily generated solid waste to the Jindal Waste-to-Energy Plant, Guntur, using two tippers, incurring a cost of approximately Rs.24,000/- per trip per day, amounting to nearly Rs. 10.00 lakhs spent so far on transportation. In addition, one compactor vehicle transporting about 8 tons per day is also being utilized. At present, the Municipality is coordinating with Muthyalapalli Village to dump the segregated garbage at their dump site on a temporary basis.

And also in the reference 8th cited, this Municipality humbly request the Commissioner & Director of Municipal Administration, Andhra Pradesh, Guntur, to kindly suggest and guide this Municipality in taking further necessary steps for the safe and lawful disposal of the daily collected solid waste of this ULB.

At present, there is no land available within the Municipality limits for dumping or processing of daily generated solid waste.


This ULB implementing all the above said practices, Narasapur Municipality is strictly implementing all waste management rules and following NGT Rules from time to time. In view of all, please drop any further action in this matter.


Thanking you sir

R. Venkatacharya
Commissioner

Narasapur Municipality 28/02/26

RCJ
28-2-26
H


		JINDAL URBAN WASTE MANAGEMENT (GUNTUR) LIMITED							
		15 MW WASTE TO ENERGY POWER PLANT							
		WEIGH BRIDGE REPORT ON 12.11.2025						DATE:13.11.2025	
S.NO	CLUSTER NAME	A Shift		B Shift		C Shift		DAY REPORT	
		TRIPS	QTY.(Tons)	TRIPS	QTY.(Tons)	TRIPS	QTY.(Tons)	TOTAL TRIPS	TOTAL QTY.(Tons)
1	ADDANKI	2	9.35					2	9.35
2	AP CRDA	2	9.41					2	9.41
3	BAPATLA	1	26.49					1	26.49
4	CHALLAVARIPALEM	1	2.1					1	2.1
5	CHILAKALURIPETA	1	6.37					1	6.37
6	CHIRALA							0	0
7	EDLAPADU							0	0
8	GANNAVARAM			1	6.83			1	6.83
9	GUDIVADA	2	15.37					2	15.37
10	GOLLAPUDI							0	0
11	GUNTUR	9	86.19	11	117.14	16	178.1	36	381.43
12	KLU							0	0
13	MACHILIPATNAM	2	54					2	54
14	MANGALAGIRI / TADEPALLI	3	75	1	26.67			4	101.67
15	MARKAPURAM							0	0
16	NALLAPADU							0	0
17	NANDIGAMA							0	0
18	NARASAPURAM			3	39.28			3	39.28
19	NARSARAOPETA	1	31.39	1	28.99			2	60.38
20	NAVATA TRANSPORT							0	0
21	NADIM PALEM							0	0
22	ALLIANCE							0	0
23	PONNURU	1	8.66	1	8.61			2	17.27
24	SIDDHARTHA COLLEGE							0	0
25	REPALLE	1	7.56	1	3.2			2	10.76
26	SATTENAPALLI	2	11.6	1	7.72			3	19.32
27	TENALI	4	22.67	4	32.09	1	15.1	9	69.86
28	SWAMY SPICES							0	0
29	VENGALAYAPALEM							0	0
30	VIJAYAWADA	16	191.68	13	155.85	26	293.07	55	640.6
31	VINUKONDA			1	3.92			1	3.92
32	VIT AP			1	2.66			1	2.66
33	AUTO NAGAR IALA							0	0
34	YSR TADIGADAPA	2	53.64	2	52.58			4	106.22
35	PEYUSH TRADERS			1	6.78			1	6.78
36	MAMILLA PALLI			1	4.65			1	4.65
GRAND TOTAL		50	611.48	43	496.97	43	486.27	136	1594.72


		JINDAL URBAN WASTE MANAGEMENT (GUNTUR) LIMITED 15 MW WASTE TO ENERGY POWER PLANT WEIGH BRIDGE REPORT ON 13.11.2025							
		A Shift		B Shift		C Shift		DAY REPORT	
S.NO	CLUSTER NAME	TRIPS	QTY.(Tons)	TRIPS	QTY.(Tons)	TRIPS	QTY.(Tons)	TOTAL TRIPS	TOTAL QTY.(Tons)
1	ADDANKI	2	7.94					2	7.94
2	AP CRDA	2	8.18	1	3.93			3	12.11
3	BAPATLA	1	26.67	1	26.45			2	53.12
4	CHALLAVARIPALEM							0	0
5	CHILAKALURIPETA	1	7.69					1	7.69
6	CHIRALA							0	0
7	EDLAPADU							0	0
8	GANNAVARAM	1	5.64	1	7.44			2	13.08
9	GUDIVADA	2	17.88					2	17.88
10	GOLLAPUDI							0	0
11	GUNTUR	11	92.99	8	85.81	11	123.65	30	302.45
12	KLU							0	0
13	MACHILIPATNAM			2	50.86			2	50.86
14	MANGALAGIRI / TADEPALLI	3	77.95	2	51.78			5	129.73
15	MARKAPURAM							0	0
16	NALLAPADU							0	0
17	NANDIGAMA							0	0
18	NARASAPURAM			3	32.06			3	32.06
19	NARSARAOPETA	1	30.35	1	27.69			2	58.04
20	NAVATA TRANSPORT							0	0
21	MAMILLA PALLI	1	4.04	2	7.85			3	11.89
22	ALLIANCE							0	0
23	PONNURU			2	14.84			2	14.84
24	SIDDHARTHA COLLEGE							0	0
25	REPALLE	1	4.45					1	4.45
26	SATTENAPALLI	1	8.59	1	8.83			2	17.42
27	TENALI	4	22.69	2	19.98			6	42.67
28	SWAMY SPICES							0	0
29	VENGALAYAPALEM							0	0
30	VIJAYAWADA	8	86.56	13	147.01	25	271.15	46	504.72
31	VINUKONDA	1	3.58					1	3.58
32	VIT AP			1	3.11			1	3.11
33	AUTO NAGAR IALA	1	8.23			1	7.73	2	15.96
34	YSR TADIGADAPA	2	53.87	2	52.59			4	106.46
35	PEYUSH TRADERS							0	0
GRAND TOTAL		43	467.30	42	540.23	37	402.53	122	1410.06



JINDAL URBAN WASTE MANAGEMENT (GUNTUR) LIMITED
15 MW WASTE TO ENERGY POWER PLANT
WEIGH BRIDGE REPORT ON 14.11.2025


DATE:15.11.2025


S.NO	CLUSTER NAME	A Shift		B Shift		C Shift		DAY REPORT	
		TRIPS	QTY.(Tons)	TRIPS	QTY.(Tons)	TRIPS	QTY.(Tons)	TOTAL TRIPS	TOTAL QTY.(Tons)
1	ADDANKI	2	8.64					2	8.64
2	AP CRDA	2	9					2	9
3	BAPATLA	1	27.53					1	27.53
4	CHALLAVARIPALEM							0	0
5	CHILAKALURIPETA	1	10.09	1	8.74			2	18.83
6	CHIRALA							0	0
7	EDLAPADU							0	0
8	GANNAVARAM	1	5.21					1	5.21
9	GUDIVADA	2	15.74					2	15.74
10	GOLLAPUDI							0	0
11	GUNTUR	5	49.05	6	65.74	13	152.81	24	267.6
12	KLU							0	0
13	MACHILIPATNAM	1	26.18	1	28.51			2	54.69
14	MANGALAGIRI / TADEPALLI	4	104.25	2	60.54			6	164.79
15	MAMILLA PALLI	2	9.62	1	4.78			3	14.4
16	NALLAPADU							0	0
17	NANDIGAMA							0	0
18	NARASAPURAM			3	33.58			3	33.58
19	NARSARAOPETA	1	27.56	1	25.19			2	52.75
20	NAVATA TRANSPORT							0	0
21	NADIM PALEM							0	0
22	ALLIANCE							0	0
23	PONNURU	1	7.81	1	8.6			2	16.41
24	SIDDHARTHA COLLEGE							0	0
25	REPALLE							0	0
26	SATTENAPALLI	2	12.37	2	13.95			4	26.32
27	TENALI	4	26.57	6	54.68			10	81.25
28	SWAMY SPICES							0	0
29	VENGALAYAPALEM							0	0
30	VIJAYAWADA	14	166.73	17	197.84	16	165.48	47	530.05
31	VINUKONDA	1	4.3					1	4.3
32	VIT AP			1	2.69			1	2.69
33	AUTO NAGAR IALA					1	8.3	1	8.3
34	YSR TADIGADAPA	2	48.09	2	48.68			4	96.77
35	PEYUSH TRADERS	1	6.41					1	6.41
GRAND TOTAL		47	565.15	44	553.52	30	326.59	121	1445.26


		JINDAL URBAN WASTE MANAGEMENT (GUNTUR) LIMITED 15 MW WASTE TO ENERGY POWER PLANT WEIGH BRIDGE REPORT ON 15.11.2025							
								DATE:16.11.2025	
S.NO	CLUSTER NAME	A Shift		B Shift		C Shift		DAY REPORT	
		TRIPS	QTY.(Tons)	TRIPS	QTY.(Tons)	TRIPS	QTY.(Tons)	TOTAL TRIPS	TOTAL QTY.(Tons)
1	ADDANKI	2	8.16					2	8.16
2	AP CRDA	2	8.83	1	4.59			3	13.42
3	BAPATLA	1	26.47					1	26.47
4	CHALLAVARIPALEM							0	0
5	CHILAKALURIPETA	2	14.85					2	14.85
6	CHIRALA							0	0
7	EDLAPADU							0	0
8	GANNAVARAM	1	6.24	1	5.43			2	11.67
9	GUDIVADA	2	17					2	17
10	GOLLAPUDI							0	0
11	GUNTUR	11	109.57	3	29.57	13	143.2	27	282.34
12	KLU							0	0
13	MACHILIPATNAM	1	26.95					1	26.95
14	MANGALAGIRI / TADEPALLI	2	63.03	2	60.98			4	124.01
15	MAMILLA PALLI	1	6.27	1	6.18			2	12.45
16	NALLAPADU							0	0
17	NANDIGAMA							0	0
18	NARASAPURAM			2	22.72			2	22.72
19	NARSARAOPETA	1	28.84	1	25.93			2	54.77
20	NAVATA TRANSPORT							0	0
21	NADIM PALEM							0	0
22	ALLIANCE							0	0
23	PONNURU	1	8.25	1	9.26			2	17.51
24	SIDDHARTHA COLLEGE							0	0
25	REPALLE	1	8.72					1	8.72
26	SATTENAPALLI	2	11.47	2	13.72			4	25.19
27	TENALI	4	28.39	6	46.2			10	74.59
28	SWAMY SPICES							0	0
29	VENGALAYAPALEM							0	0
30	VIJAYAWADA	10	107.94	18	205.01	20	217.08	48	530.03
31	VINUKONDA	1	3.92					1	3.92
32	VIT AP			1	2.53			1	2.53
33	AUTO NAGAR IALA					1	8.48	1	8.48
34	YSR TADIGADAPA	2	46.26	2	48.91			4	95.17
35	PEYUSH TRADERS			1	5.53			1	5.53
GRAND TOTAL		47	531.16	42	486.56	34	368.76	123	1386.48


		JINDAL URBAN WASTE MANAGEMENT (GUNTUR) LIMITED 15 MW WASTE TO ENERGY POWER PLANT WEIGH BRIDGE REPORT ON 16.11.2025							
								DATE:17.11.2025	
S.NO	CLUSTER NAME	A Shift		B Shift		C Shift		DAY REPORT	
		TRIPS	QTY.(Tons)	TRIPS	QTY.(Tons)	TRIPS	QTY.(Tons)	TOTAL TRIPS	TOTAL QTY.(Tons)
1	ADDANKI							0	0
2	AP CRDA							0	0
3	BAPATLA							0	0
4	CHALLAVARIPALEM							0	0
5	CHILAKALURIPETA	1	8.28					1	8.28
6	CHIRALA							0	0
7	EDLAPADU							0	0
8	GANNAVARAM	1	3.64					1	3.64
9	GUDIVADA							0	0
10	GOLLAPUDI							0	0
11	GUNTUR	11	104.95	14	148.97	3	34.52	28	288.44
12	KLU							0	0
13	MACHILIPATNAM	1	27.12	1	25.75			2	52.87
14	MANGALAGIRI / TADEPALLI	4	75.42					4	75.42
15	MAMILLA PALLI							0	0
16	NALLAPADU							0	0
17	NANDIGAMA							0	0
18	NARASAPURAM			2	29.35			2	29.35
19	NARSARAOPETA							0	0
20	NAVATA TRANSPORT							0	0
21	NADIM PALEM							0	0
22	ALLIANCE	2	1.45					2	1.45
23	PONNURU	1	7.74	1	8.14			2	15.88
24	SIDDHARTHA COLLEGE							0	0
25	REPALLE							0	0
26	SATTENAPALLI	2	12.15	2	12.34			4	24.49
27	TENALI	5	33.51					5	33.51
28	SWAMY SPICES							0	0
29	VENGALAYAPALEM							0	0
30	VIJAYAWADA	14	150.11	17	190.79	6	48.78	37	389.68
31	VINUKONDA							0	0
32	VIT AP			1	3.15			1	3.15
33	AUTO NAGAR IALA							0	0
34	YSR TADIGADAPA	1	20.33	1	25.05			2	45.38
35	PEYUSH TRADERS							0	0
GRAND TOTAL		43	444.70	39	443.54	9	83.30	91	971.54


		JINDAL URBAN WASTE MANAGEMENT (GUNTUR) LIMITED 15 MW WASTE TO ENERGY POWER PLANT WEIGH BRIDGE REPORT ON 17.11.2025 DATE:18.11.2025							
		A Shift		B Shift		C Shift		DAY REPORT	
S.NO	CLUSTER NAME	TRIPS	QTY.(Tons)	TRIPS	QTY.(Tons)	TRIPS	QTY.(Tons)	TOTAL TRIPS	TOTAL QTY.(Tons)
1	ADDANKI			1	4.49			1	4.49
2	AP CRDA	2	9.54					2	9.54
3	BAPATLA							0	0
4	CHALLAVARIPALEM	1	1.87					1	1.87
5	CHILAKALURIPETA	2	13.93	5	63.41	1	13.21	8	90.55
6	CHIRALA							0	0
7	EDLAPADU							0	0
8	GANNAVARAM			1	7.4			1	7.4
9	GUDIVADA	2	17.59					2	17.59
10	GOLLAPUDI							0	0
11	GUNTUR	6	58.51	16	162.76	15	172.81	37	394.08
12	KLU							0	0
13	MACHILIPATNAM	1	25.12	1	24.97			2	50.09
14	MANGALAGIRI / TADEPALLI	3	77.31	2	56.13			5	133.44
15	MAMILLA PALLI							0	0
16	NALLAPADU							0	0
17	NANDIGAMA							0	0
18	NARASAPURAM			2	25.32			2	25.32
19	NARSARAOPETA			1	26.1	1	25.91	2	52.01
20	NAVATA TRANSPORT	1	2.66					1	2.66
21	POTTURU	1	1.37	1	1.54			2	2.91
22	ALLIANCE							0	0
23	PONNURU	1	6.27	1	8.06			2	14.33
24	SIDDHARTHA COLLEGE							0	0
25	REPALLE	1	7.56					1	7.56
26	SATTENAPALLI	2	11.17	2	13.55			4	24.72
27	TENALI			5	35.81			5	35.81
28	SWAMY SPICES							0	0
29	VENGALAYAPALEM							0	0
30	VIJAYAWADA	10	113.59	18	198.4	25	241.39	53	553.38
31	VINUKONDA			1	3.86			1	3.86
32	VIT AP			1	2.52			1	2.52
33	AUTO NAGAR IALA							0	0
34	YSR TADIGADAPA	2	51.01	2	50.51			4	101.52
35	PEYUSH TRADERS	1	7.04					1	7.04
GRAND TOTAL		36	404.54	60	684.83	42	453.32	138	1542.69


		JINDAL URBAN WASTE MANAGEMENT (GUNTUR) LIMITED 15 MW WASTE TO ENERGY POWER PLANT WEIGH BRIDGE REPORT ON 18.11.2025							
		A Shift		B Shift		C Shift		DAY REPORT	
S.NO	CLUSTER NAME	TRIPS	QTY.(Tons)	TRIPS	QTY.(Tons)	TRIPS	QTY.(Tons)	TOTAL TRIPS	TOTAL QTY.(Tons)
1	ADDANKI			1	5.16			1	5.16
2	AP CRDA	2	9.49	1	4.28			3	13.77
3	BAPATLA	1	27.1					1	27.1
4	CHALLAVARIPALEM	1	1.56					1	1.56
5	CHILAKALURIPETA	2	18.68	4	43.23	2	26.89	8	88.8
6	CHIRALA							0	0
7	EDLAPADU							0	0
8	GANNAVARAM	1	6.38	1	7.86			2	14.24
9	GUDIVADA			2	16.13			2	16.13
10	GOLLAPUDI							0	0
11	GUNTUR	9	83.41	11	105			20	188.41
12	KLU							0	0
13	MACHILIPATNAM	1	24.03	1	25.72			2	49.75
14	MANGALAGIRI / TADEPALLI	3	75.37	3	89.29			6	164.66
15	MAMILLA PALLI							0	0
16	NALLAPADU							0	0
17	NANDIGAMA							0	0
18	NARASAPURAM			2	24.08			2	24.08
19	NARSARAOPEETA	1	26.15	1	25.12			2	51.27
20	NAVATA TRANSPORT							0	0
21	POTTURU							0	0
22	ALLIANCE							0	0
23	PONNURU	1	7.71	1	8.88			2	16.59
24	SIDDHARTHA COLLEGE							0	0
25	REPALLE							0	0
26	SATTENAPALLI	2	10.88	2	11.77			4	22.65
27	TENALI	4	20.97	4	23.43			8	44.4
28	SWAMY SPICES							0	0
29	VENGALAYAPALEM	1	0.99					1	0.99
30	VIJAYAWADA	14	164.73	17	190.61	23	245.13	54	600.47
31	VINUKONDA			1	3.94			1	3.94
32	VIT AP			1	2.69			1	2.69
33	AUTO NAGAR IALA					1	8.7	1	8.7
34	YSR TADIGADAPA	2	50.42	2	50.78			4	101.20
35	PEYUSH TRADERS					1	5.5	1	5.5
GRAND TOTAL		45	527.87	55	637.97	27	286.22	127	1452.06


		JINDAL URBAN WASTE MANAGEMENT (GUNTUR) LIMITED 15 MW WASTE TO ENERGY POWER PLANT WEIGH BRIDGE REPORT ON 19.11.2025 DATE:20.11.2025							
		A Shift		B Shift		C Shift		DAY REPORT	
S.NO	CLUSTER NAME	TRIPS	QTY.(Tons)	TRIPS	QTY.(Tons)	TRIPS	QTY.(Tons)	TOTAL TRIPS	TOTAL QTY.(Tons)
1	ADDANKI	2	9.1					2	9.1
2	AP CRDA	2	7.94	2	8.3			4	16.24
3	BAPATLA	1	25.57					1	25.57
4	CHALLAVARIPALEM	1	1.96					1	1.96
5	CHILAKALURIPETA	4	53.46	8	100.36	5	71.39	17	225.21
6	CHIRALA							0	0
7	EDLAPADU							0	0
8	GANNAVARAM	1	5.86					1	5.86
9	GUDIVADA	2	17.31					2	17.31
10	GOLLAPUDI							0	0
11	GUNTUR	9	87.62	19	198.42	19	218.74	47	504.78
12	KLU							0	0
13	MACHILIPATNAM	2	50.52					2	50.52
14	MANGALAGIRI / TADEPALLI	5	112.79	1	31.65			6	144.44
15	MAMILLA PALLI							0	0
16	NALLAPADU							0	0
17	NANDIGAMA							0	0
18	NARASAPURAM			2	29.55			2	29.55
19	NARSARAOPEETA	1	26.64	1	28.43			2	55.07
20	NAVATA TRANSPORT							0	0
21	POTTURU							0	0
22	ALLIANCE							0	0
23	PONNURU	1	8.54	1	7.52			2	16.06
24	SIDDHARTHA COLLEGE							0	0
25	REPALLE	1	8.17					1	8.17
26	SATTENAPALLI	2	11.2	2	10.85			4	22.05
27	TENALI	4	21.86	5	37.55			9	59.41
28	SWAMY SPICES							0	0
29	VENGALAYAPALEM							0	0
30	VIJAYAWADA	13	152.46	14	162.4	23	251.54	50	566.4
31	VINUKONDA			1	3.96			1	3.96
32	VIT AP			1	3.15			1	3.15
33	AUTO NAGAR IALA					1	7.76	1	7.76
34	YSR TADIGADAPA	2	51.7	2	52.1			4	103.80
35	PEYUSH TRADERS							0	0
GRAND TOTAL		53	652.70	59	674.24	48	549.43	160	1876.37

		JINDAL URBAN WASTE MANAGEMENT (GUNTUR) LIMITED 15 MW WASTE TO ENERGY POWER PLANT WEIGH BRIDGE REPORT ON 20.11.2025							
		A Shift		B Shift		C Shift		DAY REPORT	
S.NO	CLUSTER NAME	TRIPS	QTY.(Tons)	TRIPS	QTY.(Tons)	TRIPS	QTY.(Tons)	TOTAL TRIPS	TOTAL QTY.(Tons)
1	ADDANKI	2	8.97					2	8.97
2	AP CRDA	1	4.5					1	4.5
3	BAPATLA	1	26.77	1	26.56			2	53.33
4	CHALLAVARIPALEM	1	1.54					1	1.54
5	CHILAKALURIPETA	7	88.25	7	78.4			14	166.65
6	CHIRALA							0	0
7	EDLAPADU							0	0
8	GANNAVARAM	1	5.6					1	5.6
9	GUDIVADA	1	7.92					1	7.92
10	GOLLAPUDI	1	8.73					1	8.73
11	GUNTUR	13	113.77	11	113.57	10	100.56	34	327.9
12	KLU							0	0
13	MACHILIPATNAM	1	25.7	1	26.5			2	52.2
14	MANGALAGIRI / TADEPALLI	6	123.35	2	53.02			8	176.37
15	MAMILLA PALLI							0	0
16	NALLAPADU							0	0
17	NANDIGAMA							0	0
18	NARASAPURAM			3	28.52			3	28.52
19	NARSARAOPETA	1	27.53	1	26.78			2	54.31
20	NAVATA TRANSPORT							0	0
21	POTTURU							0	0
22	ALLIANCE	2	1.02					2	1.02
23	PONNURU	1	8.97	1	7.41			2	16.38
24	SIDDHARTHA COLLEGE							0	0
25	REPALLE			1	7.08			1	7.08
26	SATTENAPALLI	2	11.73	1	8.68			3	20.41
27	TENALI	4	22.58	5	50.68			9	73.26
28	SWAMY SPICES							0	0
29	VENGALAYAPALEM	1	0.87					1	0.87
30	VIJAYAWADA	6	67.89	11	121.35	23	243.48	40	432.72
31	VINUKONDA			1	3.88			1	3.88
32	VIT AP			1	2.67			1	2.67
33	AUTO NAGAR IALA					1	8.27	1	8.27
34	YSR TADIGADAPA	2	50.9	3	75.97			5	126.87
35	PEYUSH TRADERS	1	8.05					1	8.05
GRAND TOTAL		55	614.64	50	631.07	34	352.31	139	1598.02

		JINDAL URBAN WASTE MANAGEMENT (GUNTUR) LIMITED 15 MW WASTE TO ENERGY POWER PLANT WEIGH BRIDGE REPORT ON 21.11.2025						DATE:22.11.2025	
		A Shift		B Shift		C Shift		DAY REPORT	
S.NO	CLUSTER NAME	TRIPS	QTY.(Tons)	TRIPS	QTY.(Tons)	TRIPS	QTY.(Tons)	TOTAL TRIPS	TOTAL QTY.(Tons)
1	ADDANKI	2	8.32					2	8.32
2	AP CRDA	2	9.28	1	4.9			3	14.18
3	BAPATLA	1	28.49					1	28.49
4	CHALLAVARIPALEM	1	2.33					1	2.33
5	CHILAKALURIPETA	1	8.94	1	4.15			2	13.09
6	CHIRALA							0	0
7	EDLAPADU							0	0
8	GANNAVARAM			2	10.42			2	10.42
9	GUDIVADA	2	14.47					2	14.47
10	GOLLAPUDI			3	30.43			3	30.43
11	GUNTUR	9	83.75	16	157.45	7	78.43	32	319.63
12	KLU							0	0
13	MACHILIPATNAM	2	49.77					2	49.77
14	MANGALAGIRI / TADEPALLI	7	96.08	3	62.68			10	158.76
15	MAMILLA PALLI							0	0
16	NALLAPADU							0	0
17	NANDIGAMA							0	0
18	NARASAPURAM			2	23.45			2	23.45
19	NARSARAOPETA			2	52.41			2	52.41
20	NAVATA TRANSPORT							0	0
21	POTTURU	1	1.05					1	1.05
22	ALLIANCE							0	0
23	PONNURU	1	7.51	1	9.24			2	16.75
24	SIDDHARTHA COLLEGE							0	0
25	REPALLE			1	6.84			1	6.84
26	SATTENAPALLI	2	12.16	2	11.84			4	24
27	TENALI	4	20.03	4	26.12			8	46.15
28	SWAMY SPICES							0	0
29	VENGALAYAPALEM							0	0
30	VIJAYAWADA	13	152.89	10	122.48	22	242.5	45	517.87
31	VINUKONDA	1	3.71					1	3.71
32	VIT AP			1	2.95			1	2.95
33	AUTO NAGAR IALA					1	7.46	1	7.46
34	YSR TADIGADAPA	2	51.37	2	52.42			4	103.79
35	PEYUSH TRADERS					1	6.16	1	6.16
GRAND TOTAL		51	550.15	51	577.78	31	334.55	133	1462.48

		JINDAL URBAN WASTE MANAGEMENT (GUNTUR) LIMITED 15 MW WASTE TO ENERGY POWER PLANT WEIGH BRIDGE REPORT ON 22.11.2025							
		A Shift		B Shift		C Shift		DAY REPORT	
S.NO	CLUSTER NAME	TRIPS	QTY.(Tons)	TRIPS	QTY.(Tons)	TRIPS	QTY.(Tons)	TOTAL TRIPS	TOTAL QTY.(Tons)
1	ADDANKI	2	7.67					2	7.67
2	AP CRDA	1	4.44	1	4.9			2	9.34
3	BAPATLA	1	26.13					1	26.13
4	CHALLAVARIPALEM	1	2					1	2
5	CHILAKALURIPETA	2	14.63					2	14.63
6	CHIRALA							0	0
7	EDLAPADU							0	0
8	GANNAVARAM			2	9.74			2	9.74
9	GUDIVADA	1	9.62	1	8.91			2	18.53
10	GOLLAPUDI			2	19.34			2	19.34
11	GUNTUR	10	95.92	12	125.71	4	39.61	26	261.24
12	KLU					6	54.21	6	54.21
13	MACHILIPATNAM	1	27.17	1	24.83			2	52
14	MANGALAGIRI / TADEPALLI	6	68.93	2	51.97			8	120.9
15	MAMILLA PALLI							0	0
16	NALLAPADU							0	0
17	NANDIGAMA							0	0
18	NARASAPURAM			3	31.13			3	31.13
19	NARSARAOPETA	1	27.57	1	26.39			2	53.96
20	NAVATA TRANSPORT							0	0
21	POTTURU	1	1.37					1	1.37
22	ALLIANCE							0	0
23	PONNURU	2	15.48	1	8.19			3	23.67
24	SIDDHARTHA COLLEGE							0	0
25	REPALLE							0	0
26	SATTENAPALLI	1	3.68	2	12.74			3	16.42
27	TENALI	5	32.12	6	47.41			11	79.53
28	SWAMY SPICES							0	0
29	VENGALAYAPALEM	1	1.4					1	1.4
30	VIJAYAWADA	8	101.07	14	166.66	25	270.59	47	538.32
31	VINUKONDA			1	4.28			1	4.28
32	VIT AP			1	3.47			1	3.47
33	AUTO NAGAR IALA					1	8.77	1	8.77
34	YSR TADIGADAPA	2	49.08	2	52.66			4	101.74
35	PEYUSH TRADERS					1	5.63	1	5.63
GRAND TOTAL		46	488.28	52	598.33	37	378.81	135	1465.42

		JINDAL URBAN WASTE MANAGEMENT (GUNTUR) LIMITED 15 MW WASTE TO ENERGY POWER PLANT WEIGH BRIDGE REPORT ON 23.11.2025						DATE:24.11.2025	
		A Shift		B Shift		C Shift		DAY REPORT	
S.NO	CLUSTER NAME	TRIPS	QTY.(Tons)	TRIPS	QTY.(Tons)	TRIPS	QTY.(Tons)	TOTAL TRIPS	TOTAL QTY.(Tons)
1	ADDANKI							0	0
2	AP CRDA							0	0
3	BAPATLA	1	25.15					1	25.15
4	CHALLAVARIPALEM							0	0
5	CHILAKALURIPETA	1	7.45					1	7.45
6	CHIRALA							0	0
7	EDLAPADU							0	0
8	GANNAVARAM			1	7.43			1	7.43
9	GUDIVADA							0	0
10	GOLLAPUDI							0	0
11	GUNTUR	12	114.7	15	162.23	1	12.27	28	289.2
12	KLU	3	29.32					3	29.32
13	MACHILIPATNAM			1	25.74			1	25.74
14	MANGALAGIRI / TADEPALLI	4	51.32	3	83.14	1	26.74	8	161.2
15	MARKAPURAM							0	0
16	NALLAPADU							0	0
17	NANDIGAMA							0	0
18	NARASAPURAM			2	21.05			2	21.05
19	NARSARAOPETA			1	26.06	1	30.09	2	56.15
20	NAVATA TRANSPORT							0	0
21	NADIM PALEM							0	0
22	ALLIANCE	1	0.51					1	0.51
23	PONNURU			2	15.84			2	15.84
24	SIDDHARTHA COLLEGE							0	0
25	REPALLE			1	7.09			1	7.09
26	SATTENAPALLI	2	12.24					2	12.24
27	TENALI	4	22.99	2	24.87	1	9.8	7	57.66
28	SWAMY SPICES							0	0
29	VENGALAYAPALEM							0	0
30	VIJAYAWADA	8	91.36	12	139.83	15	175.49	35	406.68
31	VINUKONDA			1	4.68			1	4.68
32	VIT AP			1	2.58			1	2.58
33	AUTO NAGAR IALA							0	0
34	YSR TADIGADAPA	1	23.56	1	23.14			2	46.70
35	PEYUSH TRADERS							0	0
36	POTHURU	1	1.05					1	1.05
GRAND TOTAL		38	379.65	43	543.68	19	254.39	100	1177.72

		JINDAL URBAN WASTE MANAGEMENT (GUNTUR) LIMITED 15 MW WASTE TO ENERGY POWER PLANT WEIGH BRIDGE REPORT ON 24.11.2025							
								DATE:25.11.2025	
S.NO	CLUSTER NAME	A Shift		B Shift		C Shift		DAY REPORT	
		TRIPS	QTY.(Tons)	TRIPS	QTY.(Tons)	TRIPS	QTY.(Tons)	TOTAL TRIPS	TOTAL QTY.(Tons)
1	ADDANKI	2	9.08					2	9.08
2	AP CRDA	2	10.03	2	9.71			4	19.74
3	BAPATLA	1	24.5	1	25.09			2	49.59
4	CHALLAVARIPALEM	2	3.24					2	3.24
5	CHILAKALURIPETA	1	7.11	1	7.11			2	14.22
6	CHIRALA							0	0
7	EDLAPADU							0	0
8	GANNAVARAM	1	5.84					1	5.84
9	GUDIVADA			2	17.75			2	17.75
10	GOLLAPUDI							0	0
11	GUNTUR	9	85.03	14	140.95	19	196.44	42	422.42
12	KLU			1	10.93	4	34.7	5	45.63
13	MACHILIPATNAM	2	50.6					2	50.6
14	MANGALAGIRI / TADEPALLI	4	64.71	1	7.65			5	72.36
15	MARKAPURAM							0	0
16	NALLAPADU							0	0
17	NANDIGAMA							0	0
18	NARASAPURAM			2	22.73			2	22.73
19	NARSARAOPEETA	1	29.42	2	53.38			3	82.8
20	NAVATA TRANSPORT							0	0
21	NADIM PALEM							0	0
22	ALLIANCE							0	0
23	PONNURU	1	7.6	1	8.86	1	8.76	3	25.22
24	SIDDHARTHA COLLEGE							0	0
25	REPALLE			1	6.57			1	6.57
26	SATTENAPALLI	2	11.49	2	13.47			4	24.96
27	TENALI	8	69.04	1	6.19			9	75.23
28	SWAMY SPICES							0	0
29	VENGALAYAPALEM							0	0
30	VIJAYAWADA	10	117.12	19	209.79	26	274.85	55	601.76
31	VINUKONDA	1	4.06					1	4.06
32	VIT AP			1	2.69			1	2.69
33	AUTO NAGAR IALA					1	8.39	1	8.39
34	YSR TADIGADAPA	2	51.37	2	51.8			4	103.17
35	PEYUSH TRADERS					1	7.44	1	7.44
36	POTHURU	1	1.49					1	1.49
GRAND TOTAL		50	551.73	53	594.67	52	530.58	155	1676.98



JINDAL URBAN WASTE MANAGEMENT (GUNTUR) LIMITED
20 MW WASTE TO ENERGY POWER PLANT
WEIGH BRIDGE REPORT ON 03.12.2025
DATE : 04.12.2025


S.NO	CLUSTER NAME	A Shift		B Shift		C Shift		DAY REPORT	
		TRIPS	QTY.(Tons)	TRIPS	QTY.(Tons)	TRIPS	QTY.(Tons)	TOTAL TRIPS	TOTAL QTY.(Tons)
1	ADDANKI	2	8.55					2	8.55
2	AP CRDA	2	10.09	2	9.17			4	19.26
3	BAPATLA	1	26.53					1	26.53
4	CHALLAVARIPALEM	1	1.98					1	1.98
5	CHILAKALURIPETA	2	11.4	2	5.27	1	3.97	5	20.64
6	CHIRALA							0	0
7	EDLAPADU							0	0
8	GANNAVARAM	1	6.85	1	6.26			2	13.11
9	GU DIVADA	2	16.12					2	16.12
10	GOLLAPUDI							0	0
11	GUNTUR	12	106.35	18	181.66	4	43.15	34	331.16
12	KLU							0	0
13	MACHILIPATNAM							0	0
14	MANGALAGIRI / TADEPALLI	2	53.14	2	55.54			4	108.68
15	MARKAPURAM							0	0
16	NALLAPADU							0	0
17	NANDIGAMA							0	0
18	NARASAPURAM					2	21	2	21
19	NARSARAOPETA	1	30.66	1	27.06			2	57.72
20	NAVATA TRANSPORT							0	0
21	NADIM PALEM							0	0
22	ALLIANCE							0	0
23	PONNURU	1	7.68	1	8.7			2	16.38
24	SIDDHARTHA COLLEGE	1	8.78					1	8.78
25	REPALLE			1	8.28			1	8.28
26	SATTENAPALLI	1	3.52	1	4.01			2	7.53
27	TENALI	4	21.12	3	20.57	1	4.23	8	45.92
28	SWAMY SPICES							0	0
29	VENGALAYAPALEM	1	1.32					1	1.32
30	VIJAYAWADA	14	160.86	19	213.45	18	206.88	51	581.19
31	VINUKONDA							0	0
32	VIT AP			1	2.98			1	2.98
33	AUTO NAGAR IALA					1	8.7	1	8.7
34	YSR TADIGADAPA	2	50.19					2	50.19
35	PEYUSH TRADERS	1	6.65					1	6.65
36	POTHURU							0	0.00
GRAND TOTAL		51	531.79	52	542.95	27	287.93	130	1362.67



JINDAL URBAN WASTE MANAGEMENT (GUNTUR) LIMITED
20 MW WASTE TO ENERGY POWER PLANT
WEIGH BRIDGE REPORT ON 04.12.2025


DATE : 05.12.2025


S.NO	CLUSTER NAME	A Shift		B Shift		C Shift		DAY REPORT	
		TRIPS	QTY.(Tons)	TRIPS	QTY.(Tons)	TRIPS	QTY.(Tons)	TOTAL TRIPS	TOTAL QTY.(Tons)
1	ADDANKI	2	8.74					2	8.74
2	AP CRDA	2	9.25					2	9.25
3	BAPATLA	1	26.68					1	26.68
4	CHALLAVARIPALEM	1	2.15					1	2.15
5	CHILAKALURIPETA	2	10.39	3	13.51	1	3.76	6	27.66
6	CHIRALA							0	0
7	EDLAPADU							0	0
8	GANNAVARAM	1	5.45	1	6.52			2	11.97
9	GUDIVADA	2	16.76					2	16.76
10	GOLLAPUDI	3	30.71					3	30.71
11	GUNTUR			15	158.6	13	155.14	28	313.74
12	KLU							0	0
13	MACHILIPATNAM							0	0
14	MANGALAGIRI / TADEPALLI	3	81.46	1	26.98			4	108.44
15	MARKAPURAM							0	0
16	NALLAPADU							0	0
17	NANDIGAMA							0	0
18	NARASAPURAM			2	20.37			2	20.37
19	NARSARAOPETA	1	28.07	1	26.72			2	54.79
20	NAVATA TRANSPORT	1	1.89					1	1.89
21	NADIM PALEM							0	0
22	ALLIANCE							0	0
23	PONNURU	1	7.91	1	8.42			2	16.33
24	SIDDHARTHA COLLEGE							0	0
25	REPALLE	1	5.57					1	5.57
26	SATTENAPALLI	1	3.61	1	4.1			2	7.71
27	TENALI	5	56.55	1	5.74	2	61.39	8	123.68
28	SWAMY SPICES							0	0
29	VENGALAYAPALEM							0	0
30	VIJAYAWADA	9	104.86	16	188.57	17	205.51	42	498.94
31	VINUKONDA							0	0
32	VIT AP			1	3.64			1	3.64
33	AUTO NAGAR IALA							0	0
34	YSR TADIGADAPA	2	50.69	2	53.85			4	104.54
35	PEYUSH TRADERS					1	6.29	1	6.29
36	POTHURU							0	0.00
GRAND TOTAL		38	450.74	45	517.02	34	432.09	117	1399.85

		JINDAL URBAN WASTE MANAGEMENT (GUNTUR) LIMITED							
		20 MW WASTE TO ENERGY POWER PLANT							
		WEIGH BRIDGE REPORT ON 05.12.2025						DATE : 06.12.2025	
S.NO	CLUSTER NAME	A Shift		B Shift		C Shift		DAY REPORT	
		TRIPS	QTY.(Tons)	TRIPS	QTY.(Tons)	TRIPS	QTY.(Tons)	TOTAL TRIPS	TOTAL QTY.(Tons)
1	ADDANKI	2	8.45					2	8.45
2	AP CRDA	2	9.01	1	5.35			3	14.36
3	BAPATLA	1	27.59					1	27.59
4	CHALLAVARIPALEM	1	2.21					1	2.21
5	CHILAKALURIPETA	2	10.04	2	10.01			4	20.05
6	CHIRALA							0	0
7	EDLAPADU							0	0
8	GANNAVARAM	1	6.29					1	6.29
9	GUDIVADA	2	16.86					2	16.86
10	GOLLAPUDI							0	0
11	GUNTUR	17	36.97	6	12.83			23	49.8
12	KLU							0	0
13	MACHILIPATNAM							0	0
14	MANGALAGIRI / TADEPALLI	2	52.38	2	56.42			4	108.8
15	MARKAPURAM							0	0
16	NALLAPADU							0	0
17	NANDIGAMA							0	0
18	NARASAPURAM			2	22.64			2	22.64
19	NARSARAOPETA	1	29.29	1	28.31			2	57.6
20	NAVATA TRANSPORT							0	0
21	NADIM PALEM							0	0
22	ALLIANCE							0	0
23	PONNURU	1	8.72	1	7.73	1	8.79	3	25.24
24	SIDDHARTHA COLLEGE							0	0
25	REPALLE	1	3.52					1	3.52
26	SATTENAPALLI	2	12.01	2	12.15			4	24.16
27	TENALI	3	17.94	4	17.18			7	35.12
28	SWAMY SPICES							0	0
29	VENGALAYAPALEM							0	0
30	VIJAYAWADA	9	100.21	15	159.3	20	215.45	44	474.96
31	VINUKONDA							0	0
32	VIT AP			1	3.05			1	3.05
33	AUTO NAGAR IALA					1	7.16	1	7.16
34	YSR TADIGADAPA	1	25.68					1	25.68
35	PEYUSH TRADERS							0	0
36	POTHURU							0	0.00
GRAND TOTAL		48	367.17	37	334.97	22	231.40	107	933.54

		JINDAL URBAN WASTE MANAGEMENT (GUNTUR) LIMITED							
		20 MW WASTE TO ENERGY POWER PLANT							
		WEIGH BRIDGE REPORT ON 06.12.2025						DATE : 07.12.2025	
S.NO	CLUSTER NAME	A Shift		B Shift		C Shift		DAY REPORT	
		TRIPS	QTY.(Tons)	TRIPS	QTY.(Tons)	TRIPS	QTY.(Tons)	TOTAL TRIPS	TOTAL QTY.(Tons)
1	ADDANKI	2	8.86					2	8.86
2	AP CRDA	1	4.54	2	8.92			3	13.46
3	BAPATLA	1	26.98					1	26.98
4	CHALLAVARIPALEM	1	1.42					1	1.42
5	CHILAKALURIPETA	3	12.32	2	9.35	1	3.93	6	25.6
6	CHIRALA							0	0
7	EDLAPADU							0	0
8	GANNAVARAM	1	6.21	1	6.37			2	12.58
9	GUDIVADA	2	17.07			2	17.7	4	34.77
10	GOLLAPUDI			2	19.87			2	19.87
11	GUNTUR	16	62.43	12	116.43			28	178.86
12	KLU							0	0
13	MACHILIPATNAM							0	0
14	MANGALAGIRI / TADEPALLI	2	50.15	2	49.1			4	99.25
15	MARKAPURAM							0	0
16	NALLAPADU							0	0
17	NANDIGAMA							0	0
18	NARASAPURAM			2	19.09			2	19.09
19	NARSARAOPETA	1	29.94	1	26.66			2	56.6
20	NAVATA TRANSPORT							0	0
21	PALAKOLLU			1	8.55			1	8.55
22	ALLIANCE							0	0
23	PONNURU	2	16.37	1	8.63			3	25
24	SIDDHARTHA COLLEGE							0	0
25	REPALLE	2	10.38					2	10.38
26	SATTENAPALLI	2	11.57	2	11.03			4	22.6
27	TENALI	4	43.12	2	9.02	1	31.09	7	83.23
28	SWAMY SPICES							0	0
29	VENGALAYAPALEM							0	0
30	VIJAYAWADA	10	115.26	15	178.7	21	250.26	46	544.22
31	VINUKONDA							0	0
32	VIT AP			1	2.96			1	2.96
33	AUTO NAGAR IALA							0	0
34	YSR TADIGADAPA	2	51.71	2	52.53			4	104.24
35	PEYUSH TRADERS	1	6.73					1	6.73
36	POTHURU							0	0.00
GRAND TOTAL		53	475.06	48	527.21	25	302.98	126	1305.25

		JINDAL URBAN WASTE MANAGEMENT (GUNTUR) LIMITED 20 MW WASTE TO ENERGY POWER PLANT WEIGH BRIDGE REPORT ON 07.12.2025						DATE : 08.12.2025	
		A Shift		B Shift		C Shift		DAY REPORT	
S.NO	CLUSTER NAME	TRIPS	QTY.(Tons)	TRIPS	QTY.(Tons)	TRIPS	QTY.(Tons)	TOTAL TRIPS	TOTAL QTY.(Tons)
1	ADDANKI							0	0
2	AP CRDA							0	0
3	BAPATLA							0	0
4	CHALLAVARIPALEM							0	0
5	CHILAKALURIPETA	3	15.32	1	3.77			4	19.09
6	CHIRALA							0	0
7	EDLAPADU							0	0
8	GANNAVARAM							0	0
9	GU DIVADA							0	0
10	GOLLAPUDI							0	0
11	GUNTUR	10	92.66	14	141.97			24	234.63
12	KLU							0	0
13	MACHILIPATNAM							0	0
14	MANGALAGIRI / TADEPALLI	1	25.61	1	27.7			2	53.31
15	MARKAPURAM							0	0
16	NALLAPADU							0	0
17	NANDIGAMA							0	0
18	NARASAPURAM			2	19.86			2	19.86
19	NARSARAOPETA							0	0
20	NAVATA TRANSPORT							0	0
21	PALAKOLLU							0	0
22	ALLIANCE	1	0.6	1	0.43			2	1.03
23	PONNURU	1	8.35	1	9.71			2	18.06
24	SIDDHARTHA COLLEGE							0	0
25	REPALLE							0	0
26	SATTENAPALLI	2	13.17					2	13.17
27	TENALI	5	49.76			1	29.68	6	79.44
28	SWAMY SPICES							0	0
29	VENGALAYAPALEM							0	0
30	VIJAYAWADA	10	109.48	12	135.67	8	90.7	30	335.85
31	VINUKONDA							0	0
32	VIT AP			1	3.54			1	3.54
33	AUTO NAGAR IALA							0	0
34	YSR TADIGADAPA	2	55.3	1	24.21			3	79.51
35	PEYUSH TRADERS			1	6.24			1	6.24
36	POTHURU							0	0.00
GRAND TOTAL		35	370.25	35	373.10	9	120.38	79	863.73

		JINDAL URBAN WASTE MANAGEMENT (GUNTUR) LIMITED 20 MW WASTE TO ENERGY POWER PLANT WEIGH BRIDGE REPORT ON 08.12.2025						DATE : 09.12.2025	
		A Shift		B Shift		C Shift		DAY REPORT	
S.NO	CLUSTER NAME	TRIPS	QTY.(Tons)	TRIPS	QTY.(Tons)	TRIPS	QTY.(Tons)	TOTAL TRIPS	TOTAL QTY.(Tons)
1	ADDANKI	1	4.48					1	4.48
2	AP CRDA	2	9.2	2	9.15			4	18.35
3	BAPATLA			1	25.18			1	25.18
4	CHALLAVARIPALEM	1	1.92					1	1.92
5	CHILAKALURIPETA	3	13.9	2	9.5	1	4.38	6	27.78
6	CHIRALA							0	0
7	EDLAPADU							0	0
8	GANNAVARAM							0	0
9	GUDIVADA	2	16.45					2	16.45
10	GOLLAPUDI							0	0
11	GUNTUR	15	128.57	11	101.09	12	131.7	38	361.36
12	KLU							0	0
13	MACHILIPATNAM							0	0
14	MANGALAGIRI / TADEPALLI	2	49.63	2	54.76			4	104.39
15	MARKAPURAM							0	0
16	NALLAPADU							0	0
17	NANDIGAMA							0	0
18	NARASAPURAM			2	20.38			2	20.38
19	NARSARAOPEETA			2	57.59	1	27.08	3	84.67
20	NAVATA TRANSPORT							0	0
21	PALAKOLLU							0	0
22	ALLIANCE							0	0
23	PONNURU	1	8.01	1	9.16			2	17.17
24	SIDDHARTHA COLLEGE							0	0
25	REPALLE	1	3.87	1	7.37			2	11.24
26	SATTENAPALLI	2	11.73	2	11.77			4	23.5
27	TENALI	3	19.66	3	36.33			6	55.99
28	SWAMY SPICES							0	0
29	VENGALAYAPALEM	1	1.09					1	1.09
30	VIJAYAWADA	7	77.61	13	147.93	28	297.94	48	523.48
31	VINUKONDA							0	0
32	VIT AP			1	3.03			1	3.03
33	AUTO NAGAR IALA					1	6.5	1	6.5
34	YSR TADIGADAPA	2	46.35	2	51.85			4	98.20
35	PEYUSH TRADERS							0	0
36	POTHURU							0	0.00
GRAND TOTAL		43	392.47	45	545.09	43	467.60	131	1405.16

		JINDAL URBAN WASTE MANAGEMENT (GUNTUR) LIMITED 20 MW WASTE TO ENERGY POWER PLANT WEIGH BRIDGE REPORT ON 13.12.2025 DATE : 14.12.2025							
		A Shift		B Shift		C Shift		DAY REPORT	
S.NO	CLUSTER NAME	TRIPS	QTY.(Tons)	TRIPS	QTY.(Tons)	TRIPS	QTY.(Tons)	TOTAL TRIPS	TOTAL QTY.(Tons)
1	ADDANKI							0	0
2	AP CRDA	2	8.47			1	4.59	3	13.06
3	BAPATLA	1	24.57					1	24.57
4	CHALLAVARIPALEM	1	1.75					1	1.75
5	CHILAKALURIPETA	2	11.74	3	13.1	1	3.94	6	28.78
6	CHIRALA							0	0
7	EDLAPADU							0	0
8	GANNAVARAM	1	5.23	1	6.02			2	11.25
9	GUDIVADA	2	16.92					2	16.92
10	GOLLAPUDI			2	18.93			2	18.93
11	GUNTUR	14	125.15	10	95.06	10	109.21	34	329.42
12	KLU							0	0
13	MACHILIPATNAM							0	0
14	MANGALAGIRI / TADEPALLI	2	50.32	4	105.68			6	156
15	MARKAPURAM							0	0
16	NALLAPADU							0	0
17	NANDIGAMA							0	0
18	NARASAPURAM			2	18.46			2	18.46
19	NARSARAOPETA	1	28.45	2	62.69			3	91.14
20	NAVATA TRANSPORT							0	0
21	PALAKOLLU							0	0
22	ALLIANCE							0	0
23	PONNURU	1	8.9	1	9.27			2	18.17
24	SIDDHARTHA COLLEGE							0	0
25	REPALLE	1	3.61	1	6.53			2	10.14
26	SATTENAPALLI	2	11.15	1	3.68			3	14.83
27	TENALI	5	49.24	3	33.09			8	82.33
28	SWAMY SPICES							0	0
29	VENGALAYAPALEM	1	1.27					1	1.27
30	VIJAYAWADA	15	175.77	17	196.27	16	176.19	48	548.23
31	VINUKONDA							0	0
32	VIT AP			1	3.08			1	3.08
33	AUTO NAGAR IALA					1	7.33	1	7.33
34	YSR TADIGADAPA	2	51.2	2	48.37			4	99.57
35	PEYUSH TRADERS	1	6.83					1	6.83
36	POTHURU							0	0
GRAND TOTAL		54	580.57	50	620.23	29	301.26	133	1502.06

MSW receipts from Narsapuram Municipality

Paladi Sankar <Paladi.Sankar@jindalecopolis.com >

Sat, 28 Feb 2026 7:55:43 PM +0530

To "roelr-ee1@appcb.gov.in"<roelr-ee1@appcb.gov.in>

Cc "Mallavolu Kiran Kumar"<Mallavolu.Kumar@jindalecopolis.com>,"PUTTAGUNTA RAMA KRISHNA"<P.Ramakrishna@jindalecopolis.com>

Dear Sir,

Please find the MSW receipts from Narasapuram Municipality.

This is for your kind information.

Regards,

Ravi Sankar

Jindal Urban Waste Management Guntur Limited

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1 Attachment(s)

Narsapuram Report.xlsx

10.2 KB

Jindal urban waste management (Guntur) Limited			
Narsapuram Municipality Report			
Sl.no	Description	No.of vehicles	MSW qty(MT)
1	Oct-22	1	3.14
2	Nov-22	6	25.95
3	Dec-22	3	17.82
4	Jan-23	3	16.88
5	Feb-23	2	15.15
6	Jul-23	1	4.79
7	Oct-23	1	6.28
8	Nov-23	1	7.33
9	Feb-24	7	53.57
10	Aug-24	1	8.66
11	Nov-24	3	23.43
12	Sep-25	1	6.76
13	Nov-25	32	368.94
14	Dec-25	28	249.69
15	Jan-26	1	8.53
	Total	91	816.92

Photograph of Narsapuram Old Dump Site after removal of Solid Waste.



River Vasista Godavari U/s of Narasapuram Town, Before confluence of Town Sewage Which is also upstream of dumpsite (4365)- Year 2024

Months	Water Temp	DO	pH	Conduc tivity	BOD	Nitrate- N	Nitrite- N	Total Colifor m	Fecal Colifor m	Saprobi ty index	Turbidit y	Phen- Alk.	Total Alk.	Chlorid e	COD	TKN	Ammon ia-N	Hardne ss	Calciu m	Magnes ium	Sulphat e	Sodium	TDS	TFS	TSS	Phosph ate	Boron	Potassi um	Fluorid e	%Sodi um	SAR					
Jan-24	26	6.5	8.2	14810	2.0	0.21	0.18	150	4	6	6	0	14.0	0.15	0.13	BDL	14.0	0.13	BDL	14.0	0.13	BDL	14.0	0.13	BDL	14.0	0.13	BDL	14.0	0.13	BDL	14.0	0.13	BDL		
Feb-24	28	5.0	7.4	24300	1.9	1.01	0.03	120	7	6	0	11.0	0.13	BDL	11.0	0.13	BDL	11.0	0.13	BDL	11.0	0.13	BDL	11.0	0.13	BDL	11.0	0.13	BDL	11.0	0.13	BDL	11.0	0.13	BDL	
Mar-24	28	5.7	7.8	27900	2.4	0.69	0.19	93	4	6	0	16.0	0.11	BDL	16.0	0.11	BDL	16.0	0.11	BDL	16.0	0.11	BDL	16.0	0.11	BDL	16.0	0.11	BDL	16.0	0.11	BDL	16.0	0.11	BDL	
Apr-24	26	7.8	7.6	29500	2.6	0.90	0.01	75	4	5.57	2	0	18.0	0.09	BDL	18.0	0.09	BDL	18.0	0.09	BDL	18.0	0.09	BDL	18.0	0.09	BDL	18.0	0.09	BDL	18.0	0.09	BDL	18.0	0.09	BDL
May-24	29	6.8	7.7	31800	2.2	0.46	0.12	93	3	7	0	19.0	1.12	BDL	19.0	1.12	BDL	19.0	1.12	BDL	19.0	1.12	BDL	19.0	1.12	BDL	19.0	1.12	BDL	19.0	1.12	BDL	19.0	1.12	BDL	
Jun-24	24	5.4	7.2	26100	2.0	0.55	0.02	75	4	5	0	12.0	0.10	BDL	12.0	0.10	BDL	12.0	0.10	BDL	12.0	0.10	BDL	12.0	0.10	BDL	12.0	0.10	BDL	12.0	0.10	BDL	12.0	0.10	BDL	
Jul-24	24	6.0	7.7	2057	2.1	0.48	0.02	93	4	<3	13	0	15.0	0.13	BDL	15.0	0.13	BDL	15.0	0.13	BDL	15.0	0.13	BDL	15.0	0.13	BDL	15.0	0.13	BDL	15.0	0.13	BDL	15.0	0.13	BDL
Aug-24	24	7.2	8.3	206	2.4	1.60	0.06	120	7	69	0	68	25.0	11.0	0.12	<0.1	84	48	36	12.4	15.6	152	140	43	0.21	3.46	0.42	27.79	0.74	21.17	0.65	8.8				
Sep-24	26	6.2	7.51	353	2.2	1.53	0.08	150	4	77.2	0.0	104	28	17	0.15	<0.1	140	88	52	34.99	17.68	236	222	64	0.43	2.68	<0.1	2.68	<0.1	2.68	<0.1	2.68	<0.1	2.68		
Oct-24	26	6.5	7.34	367	2.1	0.10	0.02	120	4	1.02	0.0	164	40	11	0.10	<0.10	180	112	44.8	68	23.89	264	242	101	<0.10	3	0.55	22	0.8	0.8						
Nov-24	32	7.5	7.64	4930	2.3	0.26	<0.02	120	3	2.51	0	192	1548	17	0.1	<0.1	580	136	444	267.25	857.4	3428	3416	26	<0.1	32.01	0.81	75.03881	15.5	15.5						
Dec-24	24	7.0	7.77	9950	2.0	0.36	0.17	150	4	3.09	0.0	160	3519	18	0.13	<0.1	1088	220	868	451.30	1978.0	6658	6644	18	<0.02	68.82	0.54	78.55	26.10	26.10						
AVG	26	6.5	7.7	14356	2.2	0.68	0.08	113	4	5.6	16.44	0.00	138	1032	15	0.21	0.13	414	121	289	167	579	9524	9503	28	0.1	#DIV/0!	164.9	0.7	44.9	8.8					

River Vasista Godavari D/s of Narasapuram Town, After confluence of Town Sewage Which is also downstream of dumpsite (4366)- Year 2024

Months	DO	pH	Conduc tivity	BOD	Nitrate- N	Nitrite- N	Total Colifor m	Fecal Colifor m	Saprobi ty index	Turbidit y	Phen- Alk.	Total Alk.	Chlorid e	COD	TKN	Ammon ia-N	Hardne ss	Calciu m	Magnes ium	Sulphat e	Sodium	TDS	TFS	TSS	Phosph ate	Boron	Potassi um	Fluorid e	%Sodi um	SAR					
Jan-24	6.4	7.9	22000	1.8	0.22	0.16	240	7	5	5	0	12.0	0.16	0.04	BDL	12.0	0.16	0.04	BDL	12.0	0.16	0.04	BDL	12.0	0.16	0.04	BDL	12.0	0.16	0.04	BDL	12.0	0.16	0.04	
Feb-24	7.0	7.5	29600	2.2	1.38	0.03	210	9	5	0	13.0	0.12	BDL	13.0	0.12	BDL	13.0	0.12	BDL	13.0	0.12	BDL	13.0	0.12	BDL	13.0	0.12	BDL	13.0	0.12	BDL	13.0	0.12	BDL	
Mar-24	5.2	7.7	37100	2.7	0.70	0.02	150	7	8	0	17.0	0.04	BDL	17.0	0.04	BDL	17.0	0.04	BDL	17.0	0.04	BDL	17.0	0.04	BDL	17.0	0.04	BDL	17.0	0.04	BDL	17.0	0.04	BDL	
Apr-24	5.8	7.6	29600	2.5	0.87	BDL	120	11	5.71	1	0	16.0	0.06	BDL	16.0	0.06	BDL	16.0	0.06	BDL	16.0	0.06	BDL	16.0	0.06	BDL	16.0	0.06	BDL	16.0	0.06	BDL	16.0	0.06	BDL
May-24	5.6	7.6	38000	2.4	0.58	BDL	120	7	8	0	22.0	0.03	BDL	22.0	0.03	BDL	22.0	0.03	BDL	22.0	0.03	BDL	22.0	0.03	BDL	22.0	0.03	BDL	22.0	0.03	BDL	22.0	0.03	BDL	
Jun-24	6.0	7.2	34600	2.2	0.51	0.01	93	7	6	0	14.0	0.06	BDL	14.0	0.06	BDL	14.0	0.06	BDL	14.0	0.06	BDL	14.0	0.06	BDL	14.0	0.06	BDL	14.0	0.06	BDL	14.0	0.06	BDL	
Jul-24	5.9	7.6	15730	2.4	0.68	0.02	120	7	9	0	16.0	0.05	BDL	16.0	0.05	BDL	16.0	0.05	BDL	16.0	0.05	BDL	16.0	0.05	BDL	16.0	0.05	BDL	16.0	0.05	BDL	16.0	0.05	BDL	
Aug-24	5.4	8.1	183	2.2	1.80	0.10	150	9	88	0	60	23.0	11.0	0.04	<0.1	80	68	12	15.5	14.6	144	130	59	0.12	<0.001	2.41	<0.1	27.72	0.71	0.71					
Sep-24	4.6	7.52	340	2.8	2.39	0.10	210	7	742	0.0	104	26	15	0.06	<0.1	132	96	36	28.98	17.57	224	210	138	0.37	<0.001	3.27	<0.1	21.94	0.67	0.67					
Oct-24	6.7	7.48	362	2.3	1.56	0.02	150	7	85.70	0.0	124	35	10	0.02	<0.10	136	68	27.2	68	27.23	252	244	70	0.19	<0.001	3	0.20	30	1.0	1.0					
Nov-24	7.4	7.59	13270	2.1	0.43	<0.02	120	7	<3	2.31	0	184	4465	18	0.0	<0.1	1508	276	1232	833.5	2466.6	8744	8736	20	<0.1	90.89	1.11	76.768	27.6	27.6					
Dec-24	6.0	7.49	18700	2.1	0.39	0.15	150	4	1.78	0	20	0.02	<0.1	20	0.02	<0.1	10244	10236	15	0.06	10236	15	0.06	<0.001	131.55	0.74	68.19	21.55	21.55						
AVG	6.0	7.6	19957	2.3	0.96	0.07	153	7	5.7	80.12	0.00	118	1137	15	0.06	0.04	464	127	327	237	632	13068	13049	35	0.1	#DIV/0!	164.5	0.7	44.9	10.3					

River Vasista Godavari U/s of Narasapuram Town, Before confluence of Town Sewage Which is also upstream of dumpsite (4365)- Year 2025

Monitoring date	Water Temp (OC)	DO (mg/L)	pH	Conductivity (uS/cm)	BOD (mg/L)	Nitrate-N (mg/L)	Nitrite-N (mg/L)	Total Coliform (MPN/100 ml)	Fecal Coliform (MPN/100 ml)	Faecal Streptococci	Saprobity index	Diversity index	Turbidity (NTU)	Phen-Alk. (mg/L)	Total Alk. (mg/L)	Chloride (mg/L)	COD (mg/L)	TKN (mg/L)	Ammonia-N (mg/L)	Hardness (mg/L)	Calcium (mg/L)	Magnesium (mg/L)	Sulphate (mg/L)	Ca++ (mg/L)	Mg++ (mg/L)	Sodium (mg/L)	TDS (mg/L)	TFS(mg/L)	TSS (mg/L)	Phosphate (mg/L)	Boron (mg/L)	Potassium (mg/L)	Fluoride (mg/L)	%Sodium (mg/L)	SAR (mg/L)
Jan-25	28	6.5	7.87	24700	2.1	0.60	0.19	93	4				2.17	0.0			20	0.12	0.01								16872	16864	15	0.01		244.38	1.35		
Feb-25	30	7.5	7.42	30800	2.2	3.20	0.07	120	3				2.58	0.0			18	0.14	0.01								20876	20856	14	0.02		272.61	1.37		
Mar-25	26	7.2	7.96	36800	2.3	1.20	0.34	120	4	<3			2.22				22	0.15	<0.02								24344	24332	10	0.04		271.42	1.22		
Apr-25	32	6.1	7.76	38100	2.0	0.94	0.17	93	3		5.44	0.62	3.12				20	0.13	<0.1								25156	25148	8	0.02		269.75	1.32		
May-25	27	7.0	7.84	29400	1.9	2.57	0.68	120	3	<3			2.68				18	<1.5	<0.40								20236	20224	17	<0.05		168.75	1.51		
Jun-25	27	7.5	8.00	17200	2.0	1.66	0.06	150	4	<3			2.05	0.0			23	<1.5	<0.4								12592	12588	<10	<0.05		107.37	<1.0		
AVG	28.66667	7.0	7.81	29503.33	2.1	1.70	0.25	116	3.5		5.4	0.6	2.47	0.0			20.16667	0.135	0.01								20012.67	20002	12.8	0.0225		222.38	1.354		

River Vasista Godavari D/s of Narasapuram Town, After confluence of Town Sewage Which is also downstream of dumpsite (4366)- Year 2025

Monitoring date	Water Temp (OC)	DO (mg/L)	pH	Conductivity (uS/cm)	BOD (mg/L)	Nitrate-N (mg/L)	Nitrite-N (mg/L)	Total Coliform (MPN/100 ml)	Fecal Coliform (MPN/100 ml)	Faecal Streptococci	Saprobity index	Diversity index	Turbidity (NTU)	Phen-Alk. (mg/L)	Total Alk. (mg/L)	Chloride (mg/L)	COD (mg/L)	TKN (mg/L)	Ammonia-N (mg/L)	Hardness (mg/L)	Calcium (mg/L)	Magnesium (mg/L)	Sulphate (mg/L)	Ca++ (mg/L)	Mg++ (mg/L)	Sodium (mg/L)	TDS (mg/L)	TFS(mg/L)	TSS (mg/L)	Phosphate (mg/L)	Boron (mg/L)	Potassium (mg/L)	Fluoride (mg/L)	%Sodium (mg/L)	SAR (mg/L)
Jan-25	28	6.7	7.76	31500	2.2	0.55	0.08	210	3	<3			1.00				22	0.01	0.00								21336	21324	19	0.01	<0.001	237.62	1.24		
Feb-25	30	6.3	7.32	39900	2.2	3.60	0.03	150	7	<3			2.33				20	0.06	0.02								26532	26520	20	0.05	<0.001	249.67	1.56		
Mar-25	27	6.2	7.74	46600	2.4	1.37	0.13	150	3	<3			4.19				24	0.04	<0.02								30752	30744	13	<0.02	<0.001	324.27	1.18		
Apr-25	32	6.2	7.60	47300	2.3	0.87	0.19	120	4	<3	5.74	0.72	5.73				22	0.06	<0.1								31436	31428	10	<0.02	<0.001	318.34	0.99		
May-25	27	7.5	7.74	33700	2.1	2.99	0.02	150	4	<3			3.49				20	<1.5	<0.40								22524	22520	15	<0.05	<0.001	219.10	1.38		
Jun-25	27	7.0	8.14	25800	2.2	2.10	0.06	210	3	<3			2.86				26	<1.5	<0.4								17132	17128	11	<0.05	<0.001	141.45	1.04		
AVG	28.5	6.7	7.72	37466.67	2.2	1.91	0.09	165	4		5.7	0.7	3.27				22.33333	0.0425	0.01								24952	24944	14.66667	0.03		248.4083	1.231667		

NWMP Consolidated Report of Sample collected from River Vasista Godavari U/s of Narasapuram Town, Before confluence of Town Sewage.

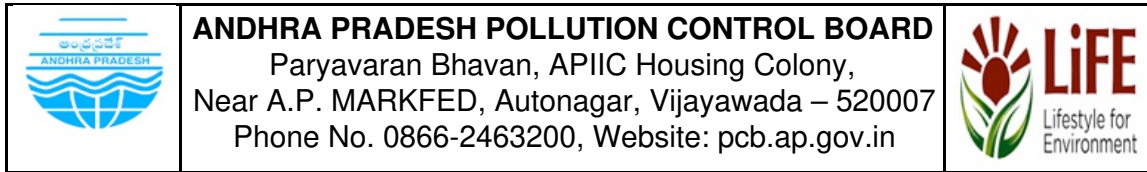
Monitoring date	Water Temp (0C)	DO (mg/L)	pH	Conductivity (uS/cm)	BOD (mg/L)	Nitrate-N (mg/L)	Nitrite-N (mg/L)	Total Coliform (MPN/100ml)	Fecal Coliform (MPN/100ml)	Faecal Streptococci	Saprobity index	Diversity index	Turbidity (NTU)	Phen-Alk. (mg/L)	Total Alk. (mg/L)	Chloride (mg/L)	COD (mg/L)	TKN (mg/L)	Ammonia-N (mg/L)	Hardness (mg/L)	Calcium (mg/L)	Magnesium (mg/L)	Sulphate (mg/L)	Ca++ (mg/L)	Mg++ (mg/L)	Sodium (mg/L)	TDS (mg/L)	TFS(mg/L)	TSS (mg/L)
Jan-25	28	6.5	7.87	24700	2.1	0.60	0.19	93	4				2.17	0.0			20	0.12	0.01								16872	16864	15
Feb-25	30	7.5	7.42	30800	2.2	3.20	0.07	120	3				2.58	0.0			18	0.14	0.01								20876	20856	14
Mar-25	28	7.2	7.98	36800	2.3	1.20	0.34	120	4	<3			2.22				22	0.15	<0.02								24344	24332	10
Apr-25	32	6.1	7.76	38100	2.0	0.94	0.17	93	3		5.44	0.62	3.12				20	0.13	<0.1								25156	25148	8
May-25	27	7.0	7.84	29400	1.9	2.57	0.68	120	3	<3			2.68				18	<1.5	<0.40								20236	20224	17
Jun-25	27	7.5	8.00	17220	2.0	1.66	0.06	150	4	<3			2.05	0.0			23	<1.5	<0.4								12592	12588	<10
Jul-25	30	6.6	7.60	880	2.0	1.9	0.15	210	4	<3			8	0.0	156.00	230	15	<1.5	<0.40	152	80	72.0	35.50	32	17	148.1	612	608	19
Aug-25	26	7.7	7.42	220	2.1	1.7	0.04	150	3	<3			207	0.0	68.00	36	5	<1.5	<0.40	80	52	28.0	14.00	21	7	26.4	176	172	178
Sep-25	28	6.0	7.74	195	1.8	1.67	0	120.0	4.00	<3			111	0.0	72.00	28	6.0	<1.5	<0.40	84.0	44.00	40	6.2	17.60	10	17.7	148	140	98.0
Oct-25	26	7.1	7.31	284.0	2.2	1.6	<0.02	150.0	4	<3	5	0.6	69		124	22.0	8	<1.5	<0.40	136.0	88	48.0	14	35.2	12	14.3	204	198	54
Nov-25	25	7.5	8.25	385	2.3	1.53	0.09	120	3	<3			8.09	0.0	140	42	5	<1.5	<0.40	156	92	64	24.88	36.8	15.55	28.8	280	272	32
Dec-25	26	6.6	7.92	11800	2.1	3.08	0.38	93	4	<3			6.22	0	140	3869	12	<1.5	<0.4	1408	280	1128	520.75	112	274.1	2022	7432	7424	21

NWMP Consolidated Report of Sample collected from River Vasista Godavari River Vasista Godavari D/s of Narasapuram Town, After confluence of Town Sewage.

Monitoring date	Water Temp (0C)	DO (mg/L)	pH	Conductivity (uS/cm)	BOD (mg/L)	Nitrate-N (mg/L)	Nitrite-N (mg/L)	Total Coliform (MPN/100 ml)	Fecal Coliform (MPN/100 ml)	Faecal Streptococci	Saprobity index	Diversity index	Turbidity (NTU)	Phen-Alk. (mg/L)	Total Alk. (mg/L)	Chloride (mg/L)	COD (mg/L)	TKN (mg/L)	Ammonia-N (mg/L)	Hardness (mg/L)	Calcium (mg/L)	Magnesium (mg/L)	Sulphate (mg/L)	Ca++ (mg/L)	Mg++ (mg/L)	Sodium (mg/L)	TDS (mg/L)	TFS(mg/L)	TSS (mg/L)
Jan-25	28	6.7	7.76	31500	2.2	0.55	0.08	210	3	<3			1.00				22	0.01	0.00								21336	21324	19
Feb-25	30	6.3	7.32	39900	2.2	3.60	0.03	150	7	<3			2.33				20	0.06	0.02								26532	26520	20
Mar-25	27	6.2	7.74	46600	2.4	1.37	0.13	150	3	<3			4.19				24	0.04	<0.02								30752	30744	13
Apr-25	32	6.2	7.60	47300	2.3	0.87	0.19	120	4	<3	5.74	0.72	5.73				22	0.06	<0.1								31436	31428	10
May-25	27	7.5	7.74	33700	2.1	2.99	0.02	150	4	<3			3.49				20	<1.5	<0.40								22524	22520	15
Jun-25	27	7.0	8.14	25800	2.2	2.10	0.06	210	3	<3			2.86				26	<1.5	<0.4								17132	17128	11
Jul-25	30	7.6	7.92	8690	2.5	1.86	0.29	240.0	7.00	<3			3.71	0.0	184.00	3048	24.0	<1.5	<0.40	1020.0	220.00	800	355.0	88.00	194	1548.0	5844	5836	<10
Aug-25	26	6.3	7.21	1238	2.4	5.01	0	210.0	4.00	<3			163	0.0	152.00	354	5.0	<1.5	<0.40	188.0	104.00	84	51.0	41.60	20	256.2	892	888	146.0
Sep-25	28	7.8	7.60	297	2.5	3.8	0.08	150	3	<3			189	0.0	108.00	44	8	<1.5	<0.40	120	68	52.0	13.38	27	13	32.1	236	224	184
Oct-25	26	6.9	7.72	278	2.3	3	<0.02	240	4	<3	6	1	118	0	116	30	10	<1.5	<0.40	124	80	44	11	32	11	22	212	204	135
Nov-25	26	8.0	7.75	3900	2.6	3.82	0.42	150	4	<3			11.4	0.0	160	1250	8	<1.5	<0.40	508	136	372	190.35	54.4	90.39	676.20	2756	2748	33
Dec-25	24.0	7.5	7.8	16900.0	2.2	4.1	1.1	120.0	3.0	<3			10.4	0.0			16.0	<1.5	<0.4								11648.0	11640.0	26.0

CPCB Water Quality Criteria for Designated Best Use

Designated-best- use	Class of water	Criteria
Drinking Water Source without conventional treatment but after disinfection.	A	<ul style="list-style-type: none"> • Total Coli forms Organism MPN/100 ml shall be 50 or less. • pH between 6.5 and 8.5 • Dissolved oxygen 6 mg/l or more. • Biochemical Oxygen Demand 5 days 20°C 2mg/l or less.
Outdoor bathing (Organized)	B	<ul style="list-style-type: none"> • Total Coli forms Organism MPN/100 ml shall be 500 or less. • pH between 6.5 and 8.5 • Dissolved oxygen 5 mg/l or more. • Biochemical Oxygen Demand 5 days 20°C 3mg/l or less.
Drinking Water Source after conventional treatment and disinfection.	C	<ul style="list-style-type: none"> • Total Coli forms Organism MPN/100 ml shall be 5000 or less. • pH between 6 to 9 • Dissolved oxygen 4 mg/l or more. • Biochemical Oxygen Demand 5 days 20°C 3mg/l or less
Propagation of Wild life and Fisheries.	D	<ul style="list-style-type: none"> • pH between 6.5 to 8.5 • Dissolved oxygen 4 mg/l or more. • Free Ammonia (as N) 1.2 mg/l or less • pH 9 between 6.0 to 8.5.
Irrigation, Industrial Cooling, Controlled Waste disposal.	E	<ul style="list-style-type: none"> • Electrical Conductivity at 25°C micro mhos/cm Max. 2250. • Sodium Absorption ratio Max. 26 • Boron Max.2 mg/l.
	Below -E	Not Meeting A, B, C, D & E Criteria.



NoA No. APPCB-12025/2/2025-SS-CL-APPCB Dated: 03-12-2025

// Notification of Award //

To
The Director,
CSIR-National Environmental Engineering Research Institute (NEERI),
Nehru Marg, Vasant Nagar,
Nagpur-440020,
Maharashtra.

Sir,

Kind attention: Dr. Shaik Basha, Scientist & Head, CSIR-NEERI, Hyderabad

Sub:	APPCB – Central Laboratory- Hon'ble NGT, Chennai order dated 03.09.2025 in O.A. No.302 of 2024 (SZ)- Assessment of Ground water quality in Narsapuram, West Godavari District – Issue of Notification of Award to CSIR- NEERI, Nagpur – Notification of Award- Issued – Reg.
Ref:	<ol style="list-style-type: none"> 1. Hon'ble NGT, Chennai Order, dated 03.09.2025 in O.A. No.302 of 2024. 2. APPCB RO, ELR Lr.No.ELR-1/APPCB/RO-ELR/2025 dated 18.08.2025. 3. APPCB Lr.No. APPCB-12025/2/2025-SS-CL-APPCB dated 17.10.2025 & mail dated 22.10.2025. 4. CSIR-NEERI mail dated 29.10.2025.

Kind attention is invited to the subject mentioned, wherein, APPCB is herewith pleased to issue a Notification of Award, in connection with the orders of the Hon'ble NGT, Chennai dated 03.09.2025 in O.A. No.302 of 2024 (SZ) vide reference 1st cited, and recommendations of the Joint Committee constituted in the matter, the EE, Regional Office, Eluru requested NEERI's expertise for evaluation of ground water in the area and to provide remedial measures.

The study is awarded based on the detailed proposals submitted by CSIR- NEERI, vide reference 4th cited, as per the request of APPCB. The study is entrusted as per the recommendations of the Joint Committee and proposals submitted by CSIR-NEERI in Narsapuram town and its surroundings. The study focusses on flow pattern of groundwater in the area of investigation while determining the cause of higher concentrations beyond Drinking Water Standards, IS 10500:2012, in groundwater at two residential locations (G12 & G13).

1.0 Title of the study:

Assessment of Ground water quality in Narsapuram, West Godavari District Andhra Pradesh.

2.0 Objectives:

To identify the various groundwater locations and assess the groundwater quality in the 5 km buffer of the study area including the primary study locations detailed below and suggest suitable mitigation measures.

S. No	Sample Description	Location	GPS coordinates	Approx aerial distance from dumpsite
1.	G12	Chaitanya School	Lat: 16.42539 Long: 81.69753	288m
2.	G13	Residence near Aditya Junior College	Lat: 16.42546 Long: 81.69716	328m

3.0 Scope of Work and Methodology:

The groundwater sample collection is to be carried out every month for a period of one year i.e., for 9 months excluding monsoon season of 3 months. The scope of work is detailed below:

- Delineation of the study area (2 km buffer) on survey of India toposheet.
- Measurement of groundwater level for delineating the groundwater flow in the study area.
- Groundwater to be collected at the representative locations (10 nos.) in the 5 km buffer and to be analysed for the following parameters: pH, TSS, TDS, Fluoride, TOC, COD, salinity, total alkalinity, total hardness, sulphates, nitrate, phosphate, Chloride, total coliforms and heavy metals.
- Delineation of remedial measures to be suggested.

4.0 Deliverables

- **Draft Report:** Draft report to be submitted before 31st December 2026, along with a PPT presentation before the members of the Joint Committee constituted in the Hon'ble NGT matter.
- **Remarks of the Expert Committee:** The CSIR-NEERI shall incorporate the suggestions and recommendations made by the expert committee in the report.
- **Final Report:** The final report completed in all respects shall be submitted to APPCB not later than 15.01.2027.

5.0 Project Cost

- i. **Project Cost: Rs. 17.2 Lakhs + GST**
(Rupees Seventeen Lakhs and Twenty Thousand only)
- ii. **Project duration:** 15 months from the date of receipt of advance along with work order.
- iii. **Taxes:** In accordance with Govt. of India regulations, the Goods and Services Tax (GST) shall be charged extra as applicable at the time of payment.

6.0 Reports

- i. Quarterly Reports: Soft copy through e-mail
- ii. Draft report: 1 hard copy with a soft copy
- iii. Final report: 5 hard copies with a soft copy

7.0 Validity of Proposal:

60 days from the date of submission.

8.0 Payment terms:

Instalment	Amount (Rs.)
1st Instalment:	60% of project cost + GST (@ 18.00%) along with work order
2nd Instalment:	20% of project cost + GST (@ 18.00%) after the completion of field sampling
3rd Instalment:	20% of project cost + GST (@ 18.00%) after submission of final draft report

General terms & conditions:

1. Retain such amounts from the payment due and payable by APPCB to the Institute as may be required to offset any losses caused to the Board as a result of such event of default and the Institute shall compensate the Board for any such loss, damages or other costs, incurred by the Board in this regard. Nothing herein shall affect the continued obligation of the Institute / other members of its team to perform all their obligations and responsibilities under this contract in an identical manner as were being performed before the occurrence of the default.
2. APPCB reserves the right to recover such costs / losses and other amounts from the Institute that may have resulted from such default and pursue such other rights and / or remedies that may be available to the Board under law.
3. The Member Secretary, APPCB, Vijayawada reserves himself the right to cancel the contract at any stage, if the Institute was found noncompliance of the terms & conditions and objectives of the entrusted study.

4. APPCB shall reserve the right to inspect and verify the progress of the study at any time during the project tenure with prior information. Institute shall provide the information regarding the progress of the project, accordingly.
5. Physico-chemical analysis of all the samples pertaining to the study shall be carried out in a NABL accredited and having Environmental Laboratory recognition under the Environment (Protection) Act, 1986. The facilities shall be made available for the verification of APPCB, if required. Letter of authorizations / agreements / MoU / acceptance, etc. entered between CSIR-NEERI and Laboratories concerned shall be provided to APPCB.
6. The CSIR-NEERI shall have his own equipment / instruments for conducting the said studies.

Force Majeure:

1. The Institute shall not be liable for any penalization or termination of the contract for default, if and to the extent that it's delay in performance or other failure to perform its obligations under the Contract is the result of an event of Force Majeure.
2. For purposes of this clause "Force Majeure" means an event beyond the control of the Institute and not involving the Institute's fault or negligence and not foreseeable. Such events may include, but are not restricted to, acts of the State Government in its sovereign capacity, wars or revolutions, fires, floods, epidemics, quarantine restrictions and freight embargoes.
3. If a Force Majeure situation arises, the Institute shall promptly notify the Board in writing of such condition and the cause thereof. Unless otherwise directed by APPCB in writing, the Institute shall continue to perform its obligations under the Contract as far as is reasonably practical, and shall seek all reasonable alternative means for performance not prevented by the Force Majeure event.

Disputes & Jurisdiction:

1. This contract is between APPCB and the CSIR-NEERI and shall be governed by the Laws of India and under this contract shall be taken by the parties only in Andhra Pradesh to competent jurisdiction.
2. Kindly acknowledge the receipt of the Notification of Award and acceptance of the same for conducting "Assessment of Ground water quality in Narsapuram, West Godavari District" as per the terms & conditions stipulated therein, may please be communicated to APPCB within seven (7) days from the date of receipt of the same.

**S SRISARAVANAN, I.F.S
MEMBER SECRETARY**